Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 02/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, **held on 26.04.2016** under the **Chairmanship of Dr. S.K. Bansal, Jt. DGFT** in Room No.107, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.
Shri M.V. Singh, FTDO, DGFT

The committee went through the minutes of earlier meeting No. 01/82 held 07.04.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 2/82-ALC4/2016 **MEETING DATE** : 26.04.2016

1	**Case No.:132/8/82-ALC4/2014**	Party Name:PROVENTUS LIFE SCIENCES PRIVATE LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00796/AM15/	RLA File :04/24/040/00395/AM08/	Lic.No/Date:0410094357 12.03.2008	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.05 dated 25.6.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

2	**Case No.:15/2/82-ALC4/2016**	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date:24.05.2016
	Decision : Deferred.			

3	**Case No.:36/19/82-ALC4/2014**	Party Name:ALKALI METALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:24.05.2016
	Decision : Deferred.			

4	**Case No.:38/19/82-ALC4/2014**	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:24.05.2016
	Decision : Deferred.			

5	**Case No.:18/19/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer Date:24.05.2016
	Decision : The Committee noted that information furnished by the firm is incomplete. The Committee decided to call for Central Excise Certificate for production consumption of export product and deferred the case.			

6	**Case No.:173/5/82-ALC4/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date:24.05.2016
	Decision : Deferred.			

7	**Case No.:31/4/82-ALC4/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:24.05.2016
	Decision :Deferred.			

8	**Case No.:41/16/82-ALC4/2013**	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date:24.05.2016
	Decision : The Committee decided to send copy of application to DoP.			

9	**Case No.:62/2/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/83/050/00019/AM15/	RLA File :07/24/040/00279/AM14/	Lic.No/Date:0710099790 20.11.2013	Defer Date:12.05.2016
	Decision : The Committee decided to call for DML from the firm and deferred the case.			

10	**Case No.:140/23/82-**	Party Name:UNITED	Meet No/Date:2/82-	**Status:Case**

	ALC4/2013	PHOSPHORUS LTD.	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:24.05.2016
	Decision :Deferred.			

11	**Case No.:48/13/82-ALC4/2015**	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date:24.05.2016
	Decision :Deferred.			

12	**Case No.:208/3/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:24.05.2016
	Decision :Deferred.			

13	**Case No.:108/3/82-ALC4/2014**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:24.05.2016
	Decision :Deferred.			

14	**Case No.:177/3/82-ALC4/2014**	Party Name:INDO AMINES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:24.05.2016
	Decision :Deferred.			

15	**Case No.:58/6/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:24.05.2016
	Decision :Deferred.			

16	**Case No.:106/3/82-ALC4/2014**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:24.05.2016
	Decision :Deferred.			

17	**Case No.:58/4/82-**	Party Name:IND-SWIFT	Meet No/Date:2/82-	**Status:Case**

	ALC4/2014	LABORATORIES LTD.,	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:24.05.2016
	Decision : The Committee decided to send copy of application again to DoP.			

18	**Case No.:57/3/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

19	**Case No.:26/5/82-ALC4/2014**	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00343/AM15/	RLA File :07/24/040/00469/AM14/	Lic.No/Date:0710103055 20.03.2014	Defer Date: 12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

20	**Case No.:51/5/82-ALC4/2014**	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/AM16 dt. 27.11.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

21	**Case No.:51/6/82-ALC4/2014**	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

22	**Case No.:50/6/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

23	**Case No.:20/6/82-ALC4/2014**	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

			26.04.2016	
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

24	**Case No.:1/2/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00003/AM15/	RLA File :08/24/040/00008/AM15/	Lic.No/Date:0810130534 11.04.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.28/82 dated 10.01.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

25	**Case No.:49/13/82-ALC4/2015**	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date:24.05.2016
	Decision :Deferred.			

26	**Case No.:183/6/82-ALC4/2014**	Party Name:TIDE INDUSTRIES	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00585/AM15/	RLA File :34/24/040/00005/AM15/	Lic.No/Date:3410039854 23.04.2014	Defer Date:
	Decision : Approved in Meeting No.21 dated 22.3.2016			

27	**Case No.:237/6/82-ALC4/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:24.05.2016
	Decision : Deferred.			

28	**Case No.:13/2/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

29	**Case No.:38/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910060258	Defer

	:01/82/050/00702/AM15/	:09/24/040/00108/AM15/	28.05.2014	Date:24.05.2016
	Decision : The committee decided to send copy of application again to DoP.			

30	**Case No.:165/6/82-ALC4/2014**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date:24.05.2016
	Decision :Deferred.			

31	**Case No.:106/8/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:24.05.2016
	Decision :Deferred.			

32	**Case No.:60/10/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.11/AM16 dt. 28.10.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

33	**Case No.:77/8/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.19/AM16 dt. 25.02.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

34	**Case No.:20/8/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.04/AM16 dt. 12.06.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

35	**Case No.:19/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00683/AM15/	RLA File :09/24/040/00153/AM15/	Lic.No/Date:0910060486 18.06.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No. 35011/580/2014-PI(Norms) dated 26.4.2016, uploaded			

	at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

36	**Case No.:202/6/82-ALC4/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:24.05.2016
	Decision :Deferred.			

37	**Case No.:44/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01331/AM15/	RLA File :09/24/040/00192/AM15/	Lic.No/Date:0910060635 09.07.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No. 35011/144/2015-PI(Norms) dated 11.4.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

38	**Case No.:72/10/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:24.05.2016
	Decision :Deferred.			

39	**Case No.:32/9/82-ALC4/2014**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Deffered**
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date:12.05.2016
	Decision :Deferred.			

40	**Case No.:203/5/82-ALC4/2015**	Party Name:ALKALOIDS CORPORATION	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date:24.05.2016
	Decision :Deferred.			

41	**Case No.:21/9/82-ALC4/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:24.05.2016
	Decision :Deferred.			

42	**Case No.:48/5/82-ALC4/2015**	Party Name:VISION DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

			26.04.2016	
	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

43	**Case No.:245/13/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01248/AM15/	RLA File :03/94/040/00300/AM15/	Lic.No/Date:0310788279 22.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No. 35011/300/2015-PI(Norms) dated November 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

44	**Case No.:264/13/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:24.05.2016
	Decision :Deferred.			

45	**Case No.:37/7/82-ALC4/2015**	Party Name:DR J PHARMACHEM (INDIA)(PROP.ADITYA PRAMOD JOGDEO)	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00642/AM16/	RLA File :31/83/040/00125/AM15/	Lic.No/Date:3110064792 28.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.01/82 dated 10.04.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

46	**Case No.:254/13/82-ALC4/2014**	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information has been called for from firm by NC in its meeting No.09/82 dated 30.09.2015 is awaited. The Committee accordingly, decided to defer the case.			

47	**Case No.:263/13/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:24.05.2016
	Decision : Deferred.			

48	**Case No.:217/13/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:24.05.2016
	Decision : It was noted that fraudulent CA certificates have been submitted in this case. Committee decided to defer the case.			

49	**Case No.:6/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

50	**Case No.:28/13/82-ALC4/2014**	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Rejected**
	HQ File :01/82/050/01031/AM15/	RLA File :03/95/040/00398/AM15/	Lic.No/Date:0310789099 12.09.2014	Defer Date:
	Decision : Rejected in meeting No.21 dated 22.3.2015.			

51	**Case No.:380/5/82-ALC4/2015**	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

52	**Case No.:188/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01191/AM15/	RLA File :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer Date:24.05.2016
	Decision : Deferred			

53	**Case No.:57/13/82-ALC4/2014**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information has been called for from firm by NC in its meeting No.19/82 dated 25.02.2016 is awaited. The Committee accordingly, decided to defer the case.			

54	**Case No.:59/13/82-ALC4/2014**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510391245	Defer

	:01/82/050/01062/AM15/	:05/23/040/00276/AM15/	19.09.2014	Date:24.05.2016
	Decision : The Committee noted that information has been called for from firm by NC in its meeting No.18/82 dated 10.02.2016 is awaited. The Committee accordingly, decided to defer the case.			

55	**Case No.:9/15/82-ALC4/2014**	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

56	**Case No.:131/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00795/AM15/	RLA File :09/24/040/00353/AM15/	Lic.No/Date:0910061007 22.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/692/2015-PI(Norms) dated 26.02.2016 uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

57	**Case No.:17/13/82-ALC4/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:24.05.2016
	Decision : Deferred.			

58	**Case No.:49/5/82-ALC4/2015**	Party Name:VISION DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00189/AM16/	RLA File :09/24/040/00336/AM15/	Lic.No/Date:0910061013 23.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/759/2015-PI(Norms) dated April 2016 uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

59	**Case No.:115/13/82-ALC4/2014**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:24.05.2016
	Decision : Deferred.			

60	**Case No.:74/13/82-ALC4/2014**	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:24.05.2016

	Decision : Deferred.			

61	**Case No.:9/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.15 dated 30.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

62	**Case No.:19/13/82-ALC4/2014**	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

63	**Case No.:160/13/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:24.05.2016
	Decision : Deferred.			

64	**Case No.:5/9/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00802/AM15/	RLA File :09/24/040/00362/AM15/	Lic.No/Date:0910061060 07.10.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

65	**Case No.:35/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

66	**Case No.:76/13/82-ALC4/2014**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01079/AM15/	RLA File :04/24/040/00163/AM15/	Lic.No/Date:0410159566 13.10.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

67	**Case No.:114/9/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:2/82-ALC4/2016	**Status:Case Approved**

			26.04.2016	
	HQ File :01/82/050/00911/AM15/	RLA File :09/24/040/00386/AM15/	Lic.No/Date:0910061094 15.10.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/692/2015-PI(Norms) dated 26.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

68	**Case No.:42/15/82-ALC4/2014**	Party Name:PVS AGRO VET	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:24.05.2016
	Decision : Based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/368/2015-PI(Norms) dated 27.11.2015 uploaded at the end of these minutes , committee decided to call for information from the firm.			

69	**Case No.:154/13/82-ALC4/2014**	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:24.05.2016
	Decision : Deferred.			

70	**Case No.:12/20/82-ALC4/2015**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01595/AM16/	RLA File :07/24/040/00255/AM15/	Lic.No/Date:0710106853 17.10.2014	Defer Date:24.05.2016
	Decision :Deferred.			

	Case No.:80/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00994/AM15/	RLA File :09/24/040/00394/AM15/	Lic.No/Date:0910061132 22.10.2014	Defer Date:
71	**Decision :** The Committee received the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/145/2015-PI(Norms) dated 11.04.2016 and after deliberation the Committee decided to ratify norms as per details given below or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			

Export product	Qty	Import Item	Qty.
Lamivudine	1kg	(2R-CIS-4-amino-1,2-(hydroxymethyl-1,3-oxathiolan-5yl)-2-(1H)-pyrimidinone (Technical Grade)	1.05kg

RA concerned may take necessary action as per decision of NC.

72	**Case No.:81/10/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Rejected**

	HQ File :01/82/050/00995/AM15/	RLA File :09/24/040/00407/AM15/	Lic.No/Date:0910061133 22.10.2014	Defer Date:
	Decision : Based on the firm's letter dated16.4.2016 and RA Secunderabad dated 29.09.2015, both the letters uploaded at the end of these minutes, Committee decided to withdraw the case. RA may take further necessary action as per decision of NC.			

73	**Case No.:110/13/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date:24.05.2016
	Decision :Deferred.			

74	**Case No.:86/10/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:24.05.2016
	Decision :Deferred.			

75	**Case No.:266/13/82-ALC4/2014**	Party Name:ATUL LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

76	**Case No.:268/13/82-ALC4/2014**	Party Name:ATUL LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

	Case No.:39/7/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
77	HQ File :01/82/050/00644/AM16/	RLA File :09/24/040/00371/AM15/	Lic.No/Date:0910061181 05.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/725/2015-PI(Norms) dated April 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

78	**Case No.:107/13/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

79	**Case No.:114/13/82-ALC4/2014**	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

80	**Case No.:111/13/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of Ayush.			

81	**Case No.:393/5/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00533/AM16/	RLA File :09/24/040/00387/AM15/	Lic.No/Date:0910061210 11.11.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

82	**Case No.:61/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

83	**Case No.:100/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

84	**Case No.:120/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:24.05.2016
	Decision : Deferred.			

85	**Case No.:77/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:24.05.2016
	Decision : Deferred.			

86	**Case No.:65/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:24.05.2016
	Decision : Deferred.			

87	**Case No.:42/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:24.05.2016
	Decision : Deferred.			

88	**Case No.:65/15/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of Ayush			

89	**Case No.:52/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.09 dated 30.09.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

90	**Case No.:16/18/82-ALC4/2014**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

91	**Case No.:74/18/82-ALC4/2014**	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

92	**Case No.:18/18/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:24.05.2016

	Decision :Deferred.			

93	**Case No.:15/2/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

94	**Case No.:11/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

95	**Case No.:32/2/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date:24.05.2016
	Decision :Deferred.			

96	**Case No.:114/18/82-ALC4/2014**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01480/AM15/	RLA File :22/24/040/00073/AM15/	Lic.No/Date:2210015135 28.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/162/2015-PI(Norms) dated 19.02.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

97	**Case No.:26/18/82-ALC4/2014**	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

98	**Case No.:92/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:24.05.2016

	Decision :Deferred.			

99	**Case No.:154/5/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00294/AM16/	RLA File :03/95/040/00740/AM15/	Lic.No/Date:0310791735 05.12.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

100	**Case No.:82/18/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of Ayush.			

101	**Case No.:101/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:24.05.2016
	Decision :Deferred.			

102	**Case No.:97/18/82-ALC4/2014**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:24.05.2016
	Decision :Deferred.			

103	**Case No.:119/18/82-ALC4/2014**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:24.05.2016
	Decision :Deferred.			

104	**Case No.:224/5/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00364/AM16/	RLA File :09/24/040/00531/AM15/	Lic.No/Date:0910061427 22.12.2014	Defer Date:24.05.2016
	Decision :Deferred.			

105	**Case No.:2/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0910061443	Defer Date:

	:01/82/050/01289/AM15/	:09/24/040/00545/AM15/	23.12.2014	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/246/2015-PI(Norms) dated Sept. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

106	**Case No.:91/18/82-ALC4/2014**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 18.2.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

107	**Case No.:27/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01314/AM15/	RLA File :09/24/040/00546/AM15/	Lic.No/Date:0910061457 29.12.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/246/2015-PI(Norms) dated Sept. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

108	**Case No.:84/18/82-ALC4/2014**	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.04 dated 12.06.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

109	**Case No.:3/1/82-ALC4/2015**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.11 dated 28.10.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

110	**Case No.:96/18/82-ALC4/2014**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the			

	reply and deferred the case.

111	**Case No.:239/5/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00379/AM16/	RLA File :09/24/040/00555/AM15/	Lic.No/Date:0910061520 09.01.2015	Defer Date:12.05.2016
	Decision : Deferred.			

112	**Case No.:119/5/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00259/AM16/	RLA File :03/95/040/00843/AM15/	Lic.No/Date:0310792869 13.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

113	**Case No.:92/5/82-ALC4/2015**	Party Name:ALKALOIDS CORPORATION	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

114	**Case No.:59/5/82-ALC4/2015**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

115	**Case No.:243/5/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00383/AM16/	RLA File :09/24/040/00589/AM15/	Lic.No/Date:0910061530 14.01.2015	Defer Date:12.05.2016
	Decision : Deferred for want of comments from DoP.			

116	**Case No.:72/5/82-ALC4/2015**	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00212/AM16/	RLA File :03/95/040/00658/AM15/	Lic.No/Date:0310793017 16.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

117	**Case No.:112/5/82-ALC4/2015**	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date:24.05.2016
	Decision : The Committee observed that CA certificate furnished by the firm in two applications reflects contradictory production and consumption data for the year 2013-14. Further ITCHS code of import and export product also needs to be corrected.			

118	**Case No.:10/16/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01362/AM15/	RLA File :09/24/040/00529/AM15/	Lic.No/Date:0910061548 21.01.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.09 dated 30.09.2015 and meeting no. 14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

119	**Case No.:12/16/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

120	**Case No.:86/5/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00226/AM16/	RLA File :05/24/040/00489/AM15/	Lic.No/Date:0510392966 22.01.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

121	**Case No.:204/5/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

122	**Case No.:1/18/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01367/AM15/	RLA File :09/24/040/00601/AM15/	Lic.No/Date:0910061562 27.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/ 339/2015-PI(Norms) dated 12.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

123	**Case No.:31/7/82-ALC4/2015**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:24.05.2016

	Decision : Deferred.			

124	**Case No.:32/7/82-ALC4/2015**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

125	**Case No.:25/7/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

126	**Case No.:230/5/82-ALC4/2015**	Party Name:R.K.INDUSTRIES,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date:24.05.2016
	Decision :Deferred.			

127	**Case No.:163/5/82-ALC4/2015**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00303/AM16/	RLA File :05/24/040/00503/AM15/	Lic.No/Date:0510393026 29.01.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 12.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

128	**Case No.:166/5/82-ALC4/2015**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00306/AM16/	RLA File :08/24/040/00386/AM15/	Lic.No/Date:0810134454 30.01.2015	Defer Date: 24.05.2016
	Decision : The committee decided to defer the case for want of comments of DoP.			

129	**Case No.:138/8/82-ALC4/2015**	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date:12.05.2016
	Decision :Deferred.			

130	**Case No.:284/5/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**

	HQ File :01/82/050/00424/AM16/	RLA File :03/94/040/01053/AM15/	Lic.No/Date:0310793620 05.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/ 383/2015-PI(Norms) dated 17.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

131	**Case No.:169/5/82-ALC4/2015**	Party Name:TIDE INDUSTRIES	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:24.05.2016
	Decision :Deferred.			

132	**Case No.:333/5/82-ALC4/2015**	Party Name:MEHTA API PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00473/AM16/	RLA File :03/95/040/00903/AM15/	Lic.No/Date:0310793861 12.02.2015	Defer Date:
	Decision : Approved in Meeting No.01/AM17			

133	**Case No.:91/7/82-ALC4/2015**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:24.05.2016
	Decision :Deferred.			

134	**Case No.:52/19/82-ALC4/2014**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:24.05.2016
	Decision :Deferred.			

135	**Case No.:38/7/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:24.05.2016
	Decision :Deferred.			

136	**Case No.:283/5/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00423/AM16/	RLA File :03/94/040/01084/AM15/	Lic.No/Date:0310793953 18.02.2015	Defer Date:
	Decision : Approved in meeting No.01/AM17			

137	**Case No.:285/5/82-ALC4/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00425/AM16/	RLA File :03/94/040/01092/AM15/	Lic.No/Date:0310793985 19.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.4/82 dated 16.5.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

138	**Case No.:332/5/82-ALC4/2015**	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00472/AM16/	RLA File :03/95/040/00991/AM15/	Lic.No/Date:0310794000 19.02.2015	Defer Date:24.05.2016
	Decision :Deferred.			

139	**Case No.:280/5/82-ALC4/2015**	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

140	**Case No.:1/1/82-ALC4/2015**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00001/AM16/	RLA File :05/24/040/00563/AM15/	Lic.No/Date:0510393385 26.02.2015	Defer Date:08.06.2016
	Decision : The Committee decided to defer for seeking details regarding the various item of import and content of export product Carvacrol.			

141	**Case No.:298/5/82-ALC4/2015**	Party Name:MEDICEF PHARMA,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00438/AM16/	RLA File :22/24/040/00095/AM15/	Lic.No/Date:2210015200 27.02.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

142	**Case No.:47/19/82-ALC4/2014**	Party Name:RUBY FRAGRANCE PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01535/AM15/	RLA File :35/24/040/00006/AM15/	Lic.No/Date:3510044692 27.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decided taken by NC in its meeting No.06/AM14 dated 13.06.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

143	**Case No.:444/5/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:24.05.2016
	Decision : The Committee decided to send copy of application to DoP.			

144	**Case No.:50/19/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01538/AM15/	RLA File :09/24/040/00679/AM15/	Lic.No/Date:0910061693 12.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

145	**Case No.:413/5/82-ALC4/2015**	Party Name:INDO AMINES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00553/AM16/	RLA File :03/94/040/01145/AM15/	Lic.No/Date:0310794545 12.03.2015	Defer Date:24.05.2016
	Decision :Deferred.			

146	**Case No.:106/7/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

147	**Case No.:16/1/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01542/AM15/	RLA File :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

148	**Case No.:103/7/82-ALC4/2015**	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00708/AM16/	RLA File :03/95/040/01041/AM15/	Lic.No/Date:0310794641 17.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/717/2015-PI(Norms) dated 29.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

149	**Case No.:407/5/82-ALC4/2015**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status: Deferred.**
	HQ File	RLA File	Lic.No/Date:0310794735	Defer

	:01/82/050/00547/AM16/	:03/95/040/00934/AM15/	20.03.2015	Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

150	**Case No.:427/5/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00567/AM16/	RLA File :03/95/040/01071/AM15/	Lic.No/Date:0310794916 26.03.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

151	**Case No.:431/5/82-ALC4/2015**	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

152	**Case No.:9/1/82-ALC4/2015**	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

153	**Case No.:448/5/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00588/AM16/	RLA File :03/94/040/01211/AM15/	Lic.No/Date:0310795048 31.03.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.08 dated 16.09.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

154	**Case No.:16/5/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00156/AM16/	RLA File :09/24/040/00736/AM15/	Lic.No/Date:0910061856 31.03.2015	Defer Date:12.05.2016
	Decision : Deferred for want of comments of DoP.			

155	**Case No.:405/5/82-ALC4/2015**	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00545/AM16/	RLA File :03/94/040/00521/AM15/	Lic.No/Date:0310795052 31.03.2015	Defer Date:

	Decision : Approved in Meeting No.01/AM17			

156	**Case No.:26/5/82-ALC4/2015**	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date:12.05.2016
	Decision :Deferred.			

157	**Case No.:411/5/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00551/AM16/	RLA File :03/95/040/01033/AM15/	Lic.No/Date:0310795186 08.04.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

158	**Case No.:12/7/82-ALC4/2015**	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00617/AM16/	RLA File :07/24/040/00002/AM16/	Lic.No/Date:0710108028 15.04.2015	Defer Date:24.05.2016
	Decision : Information has been received and sent to DoP on 19.4.2016			

159	**Case No.:5/5/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00145/AM16/	RLA File :08/24/040/00003/AM16/	Lic.No/Date:0810135051 17.04.2015	Defer Date:12.05.2016
	Decision : : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

160	**Case No.:32/5/82-ALC4/2015**	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00172/AM16/	RLA File :09/24/040/00011/AM16/	Lic.No/Date:0910061900 20.04.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

161	**Case No.:8/2/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00023/AM16/	RLA File :09/24/040/00043/AM16/	Lic.No/Date:0910061906 21.04.2015	Defer Date:24.05.2016
	Decision : The Committee as per recommendation of DoP forwarded vide O.M.No.35011/543/2015-PI(Norms) dated December 2015, uploaded at the end of these minutes, decided to call for information from the firm and deferred the case.			

162	**Case No.:147/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00752/AM16/	RLA File :03/94/040/00036/AM16/	Lic.No/Date:0310795446 21.04.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

163	**Case No.:153/7/82-ALC4/2015**	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

164	**Case No.:174/7/82-ALC4/2015**	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:24.05.2016
	Decision :Deferred.			

165	**Case No.:151/7/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case approved**
	HQ File :01/82/050/00756/AM16/	RLA File :03/94/040/01216/AM15/	Lic.No/Date:0310795663 30.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/708/2015-PI(Norms) dated 17.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

166	**Case No.:62/8/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00858/AM16/	RLA File :09/24/040/00028/AM16/	Lic.No/Date:0910061955 01.05.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

167	**Case No.:111/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00716/AM16/	RLA File :03/95/040/00058/AM16/	Lic.No/Date:0310795699 05.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case			

168	**Case No.:50/7/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.2.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

169	**Case No.:75/8/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/660/2015-PI(Norms) dated 12.2.2016, uploaded at the end of these minutes decided to call for COA of import and export items from foreign supplier to show that some activity is involved. The Committee accordingly decided to defer the case.			

170	**Case No.:4/7/82-ALC4/2015**	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00609/AM16/	RLA File :08/24/040/00006/AM16/	Lic.No/Date:0810135194 06.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

171	**Case No.:65/8/82-ALC4/2015**	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

172	**Case No.:11/7/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00616/AM16/	RLA File :08/24/040/00016/AM16/	Lic.No/Date:0810135204 07.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/603/2015-PI(Norms) dated 21.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

173	**Case No.:23/7/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00628/AM16/	RLA File :08/24/040/00028/AM16/	Lic.No/Date:0810135220 07.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M.No.35011/730/2015-PI(Norms) dated 28.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

174	**Case No.:3/3/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

175	**Case No.:108/7/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00713/AM16/	RLA File :03/95/040/00003/AM16/	Lic.No/Date:0310795745 07.05.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

176	**Case No.:7/5/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

177	**Case No.:38/8/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00834/AM16/	RLA File :09/24/040/00060/AM16/	Lic.No/Date:0910061998 08.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

178	**Case No.:7/7/82-ALC4/2015**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00612/AM16/	RLA File :08/24/040/00017/AM16/	Lic.No/Date:0810135225 08.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/700/2015-PI(Norms) dated 26.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

179	**Case No.:8/7/82-ALC4/2015**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**

	HQ File :01/82/050/00613/AM16/	RLA File :08/24/040/00018/AM16/	Lic.No/Date:0810135226 08.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No. 35011/700/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

180	**Case No.:117/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00722/AM16/	RLA File :03/95/040/00079/AM16/	Lic.No/Date:0310795788 08.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

181	**Case No.:15/7/82-ALC4/2015**	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

182	**Case No.:129/7/82-ALC4/2015**	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

183	**Case No.:6/7/82-ALC4/2015**	Party Name:SIMPEX PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00611/AM16/	RLA File :05/24/040/00564/AM15/	Lic.No/Date:0510394266 15.05.2015	**Defer Date:014.06.2016**
	Decision : The Committee noted that the export product, Cefanorm, is seen to contain Cefpirome Sulphate with Sodium Carbonate. The import is of Cefpirome Sulphate with Sodium Carbonate sterile. If this is the case, wastage applied would need further justification. The application mentions export as 19718 vials, each containing Cefpirome 1gm. The net content of bulk drug is stated in the application as 27.877kg (bulk drug is Cefpirome). These figures are contradictory. The case was deferred and applicant has to furnish a reply.			
184	**Case No.:164/7/82-ALC4/2015**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.01.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

185	**Case No.:109/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

186	**Case No.:133/7/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

187	**Case No.:102/7/82-ALC4/2015**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:24.05.2016
	Decision : Deferred.			

188	**Case No.:199/5/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00339/AM16/	RLA File :04/24/040/00040/AM16/	Lic.No/Date:0410160570 21.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

189	**Case No.:200/5/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00340/AM16/	RLA File :04/24/040/00038/AM16/	Lic.No/Date:0410160569 21.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

190	**Case No.:55/13/82-ALC4/2015**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

191	**Case No.:3/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00042/AM16/	RLA File :09/24/040/00104/AM16/	Lic.No/Date:0910062064 25.05.2015	Defer Date:

Decision : The Committee received the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/145/2015-PI(Norms) dated 11.04.2016 and after deliberation the Committee decided to ratify norms as per details given below or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

Export product	Qty	Import Item	Qty.
Lamivudine	1kg	(2R-CIS-4-amino-1,2-(hydroxymethyl-1,3-oxathiolan-5yl)-2-(1H)-pyrimidinone (Technical Grade)	1.05kg

RA concerned may take necessary action as per decision of NC.

192	**Case No.:4/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00043/AM16/	RLA File :09/24/040/00106/AM16/	Lic.No/Date:0910062065 25.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/693/2015-PI(Norms) dated 02.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

193	**Case No.:5/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00044/AM16/	RLA File :09/24/040/00116/AM16/	Lic.No/Date:0910062066 25.05.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

194	**Case No.:45/8/82-ALC4/2015**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/657/2015-PI(Norms) dated 12.2.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

195	**Case No.:176/7/82-ALC4/2015**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

196	**Case No.:124/7/82-ALC4/2015**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

197	**Case No.:100/7/82-ALC4/2015**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:24.05.2016
	Decision :Deferred.			

198	**Case No.:90/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0910062101	Defer Date:

	:01/82/050/00129/AM16/	:09/24/040/00089/AM16/	01.06.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/610/2015-PI(Norms) dated December 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

199	**Case No.:188/7/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:24.05.2016
	Decision :Deferred.			

200	**Case No.:5/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00610/AM16/	RLA File :05/24/040/00090/AM16/	Lic.No/Date:0510394416 02.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/588/2015-PI(Norms) dated 21.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

201	**Case No.:98/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00137/AM16/	RLA File :09/24/040/00092/AM16/	Lic.No/Date:0910062128 03.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/586/2015-PI(Norms) dated December 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

202	**Case No.:142/7/82-ALC4/2015**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:24.05.2016
	Decision :Deferred.			

203	**Case No.:110/7/82-ALC4/2015**	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:24.05.2016
	Decision :Deferred.			

204	**Case No.:16/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0510394419	Defer Date:

	:01/82/050/00621/AM16/	:05/24/040/00084/AM16/	03.06.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/734/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

205	**Case No.:17/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/734/2015-PI(Norms) dated April 2016, uploaded at the end of these decided to call for information from the firm and deferred the case.			

206	**Case No.:67/7/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.21 dated 22.3.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

207	**Case No.:13/9/82-ALC4/2015**	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00949/AM16/	RLA File :07/24/040/00081/AM16/	Lic.No/Date:0710108327 05.06.2015	Defer Date:24.05.2016
	Decision : Information has been received and sent to DoP on 19.4.2016			

208	**Case No.:121/7/82-ALC4/2015**	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

209	**Case No.:123/7/82-ALC4/2015**	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

210	**Case No.:59/7/82-ALC4/2015**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:2/82-ALC4/2016	**Status:Case Approved**

			26.04.2016	
	HQ File :01/82/050/00664/AM16/	RLA File :09/24/040/00149/AM16/	Lic.No/Date:0910062152 10.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/624/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

211	**Case No.:14/9/82-ALC4/2015**	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00950/AM16/	RLA File :07/24/040/00078/AM16/	Lic.No/Date:0710108349 10.06.2015	Defer Date:24.05.2016
	Decision : Information received and sent to DoP on 19.4.2016 for comments.			

212	**Case No.:65/7/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

213	**Case No.:66/7/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

214	**Case No.:20/13/82-ALC4/2015**	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00983/AM16/	RLA File :03/94/040/00169/AM16/	Lic.No/Date:0310796563 11.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

215	**Case No.:159/7/82-ALC4/2015**	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.15 dated 30.12.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

216	**Case No.:87/7/82-ALC4/2015**	Party Name:VISION DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910062168	Defer

	:01/82/050/00692/AM16/	:09/24/040/00102/AM16/	11.06.2015	Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

217	**Case No.:42/13/82-ALC4/2015**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

218	**Case No.:48/19/82-ALC4/2015**	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

219	**Case No.:41/13/82-ALC4/2015**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DCPC.			

220	**Case No.:52/7/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:24.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/696/2015-PI(Norms) dated 22.03.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

221	**Case No.:43/13/82-ALC4/2015**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

222	**Case No.:15/9/82-ALC4/2015**	Party Name:KDAC CHEM PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date:24.05.2016

	Decision :Deferred.

223	**Case No.:26/13/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00989/AM16/	RLA File :03/94/040/00164/AM16/	Lic.No/Date:0310796757 23.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/724/2015-PI(Norms) dated 4.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

224	**Case No.:27/13/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00990/AM16/	RLA File :03/94/040/00197/AM16/	Lic.No/Date:0310796759 23.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/724/2015-PI(Norms) dated 4.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

225	**Case No.:28/13/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00991/AM16/	RLA File :03/94/040/00162/AM16/	Lic.No/Date:0310796761 23.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/724/2015-PI(Norms) dated 4.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

226	**Case No.:31/13/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00994/AM16/	RLA File :03/94/040/00198/AM16/	Lic.No/Date:0310796762 23.06.2015	Defer Date:26.04.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/724/2015-PI(Norms) dated 4.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

227	**Case No.:83/13/82-ALC4/2015**	Party Name:RIDDHI PHARMA	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

228	**Case No.:15/13/82-**	Party Name:ALIVIRA	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	ANIMAL HEALTH LIMITED	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/00978/AM16/	RLA File :03/94/040/00219/AM16/	Lic.No/Date:0310796797 24.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

229	**Case No.:82/19/82-ALC4/2015**	Party Name:SIDDHARTH CARBOCHEM PRODUCTS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01563/AM16/	RLA File :03/95/040/00667/AM15/	Lic.No/Date:0310796830 24.06.2015	Defer Date:24.05.2016
	Decision :Deferred.			

230	**Case No.:72/7/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.09 dated 30.09.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

231	**Case No.:76/7/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.09 dated 30.09.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

232	**Case No.:75/7/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

233	**Case No.:78/7/82-ALC4/2015**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.15 dated 30.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

234	**Case No.:109/8/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310796997	Defer

	:01/82/050/00905/AM16/	:03/95/040/00038/AM16/	01.07.2015	Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

235	**Case No.:108/14/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17 dated 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

236	**Case No.:10/13/82-ALC4/2015**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:24.05.2016
	Decision :Deferred.			

237	**Case No.:11/13/82-ALC4/2015**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date:24.05.2016
	Decision :Deferred.			

238	**Case No.:39/13/82-ALC4/2015**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01002/AM16/	RLA File :03/94/040/00260/AM16/	Lic.No/Date:0310797052 03.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/703/2015-PI(Norms) dated 26.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

239	**Case No.:105/14/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.20 dated 09.032016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

240	**Case No.:24/13/82-ALC4/2015**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

241	**Case No.:32/13/82-ALC4/2015**	Party Name:FDC LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00995/AM16/	RLA File :03/94/040/00263/AM16/	Lic.No/Date:0310797090 07.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

242	**Case No.:82/13/82-ALC4/2015**	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01045/AM16/	RLA File :34/24/040/00084/AM16/	Lic.No/Date:3410041360 07.07.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.15 dated 30.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case..			

243	**Case No.:162/14/82-ALC4/2015**	Party Name:MICRO LABS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01298/AM16/	RLA File :07/24/040/00100/AM16/	Lic.No/Date:0710108505 14.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/777/2015-PI(Norms) dated 11.4.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

244	**Case No.:23/13/82-ALC4/2015**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00986/AM16/	RLA File :03/94/040/00284/AM16/	Lic.No/Date:0310797268 15.07.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.01.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

245	**Case No.:20/16/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

246	**Case No.:49/8/82-ALC4/2015**	Party Name:M.L.A. INDUSTRIES	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date:12.05.2016

	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

247	**Case No.:120/8/82-ALC4/2015**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00916/AM16/	RLA File :03/95/040/00304/AM16/	Lic.No/Date:0310797293 16.07.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

248	**Case No.:22/13/82-ALC4/2015**	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:24.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M. No.35011/707/2015-PI(Norms) dated 11.4.2016 uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

249	**Case No.:93/8/82-ALC4/2015**	Party Name:DR J PHARMACHEM (INDIA)(PROP.ADITYA PRAMOD JOGDEO)	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00889/AM16/	RLA File :31/83/040/00050/AM16/	Lic.No/Date:3110065541 17.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms in light of the written comments of D/o C&PC forwarded vide U.O.No.14010/52/2011-Ch-II dated 02.04.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

250	**Case No.:119/8/82-ALC4/2015**	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00915/AM16/	RLA File :03/95/040/00322/AM16/	Lic.No/Date:0310797595 23.07.2015	Defer Date:24.05.2016
	Decision :Deferred.			

251	**Case No.:115/13/82-ALC4/2015**	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

252	**Case No.:73/8/82-ALC4/2015**	Party Name:RECKITT BENCKISER	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

		HEALTHCARE INDIA LIMITED	26.04.2016	
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

253	**Case No.:69/13/82-ALC4/2015**	Party Name:PI INDUSTRIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01032/AM16/	RLA File :13/24/040/00016/AM16/	Lic.No/Date:1310047933 29.07.2015	Defer Date:24.05.2016
	Decision :Deferred.			

254	**Case No.:92/13/82-ALC4/2015**	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01055/AM16/	RLA File :22/24/040/00027/AM16/	Lic.No/Date:2210015273 31.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

255	**Case No.:116/13/82-ALC4/2015**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

256	**Case No.:49/19/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01530/AM16/	RLA File :05/23/040/00185/AM16/	Lic.No/Date:0510395140 31.07.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

257	**Case No.:114/13/82-ALC4/2015**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01077/AM16/	RLA File :03/94/040/00258/AM16/	Lic.No/Date:0310797898 03.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

258	**Case No.:113/13/82-ALC4/2015**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01076/AM16/	RLA File :03/94/040/00335/AM16/	Lic.No/Date:0310797897 03.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

259	**Case No.:112/13/82-ALC4/2015**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

			26.04.2016	
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.01.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

260	**Case No.:75/13/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01038/AM16/	RLA File :05/24/040/00215/AM16/	Lic.No/Date:0510395160 04.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

261	**Case No.:78/13/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01041/AM16/	RLA File :05/24/040/00219/AM16/	Lic.No/Date:0510395169 04.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

262	**Case No.:109/13/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date:24.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/773/2015-PI(Norms) dated 26.4.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

263	**Case No.:12/18/82-ALC4/2015**	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

264	**Case No.:50/13/82-ALC4/2015**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

265	**Case No.:2/21/82-ALC4/2015**	Party Name:AUROLAB	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:24.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.			

266	**Case No.:166/13/82-ALC4/2015**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01129/AM16/	RLA File :05/24/040/00235/AM16/	Lic.No/Date:0510395245 07.08.2015	Defer Date:08.06.2016
	Decision : Deferred.			

267	**Case No.:68/13/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01031/AM16/	RLA File :05/24/040/00230/AM16/	Lic.No/Date:0510395244 07.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/588/2015-PI(Norms) dated 21.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

268	**Case No.:110/13/82-ALC4/2015**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01073/AM16/	RLA File :03/94/040/00350/AM16/	Lic.No/Date:0310798096 12.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

269	**Case No.:106/13/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01069/AM16/	RLA File :03/94/040/00379/AM16/	Lic.No/Date:0310798101 12.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/597/2015-PI(Norms) dated 21.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

270	**Case No.:111/13/82-ALC4/2015**	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

271	**Case No.:91/13/82-ALC4/2015**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01054/AM16/	RLA File :22/24/040/00016/AM16/	Lic.No/Date:2210015282 13.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

272	**Case No.:79/13/82-ALC4/2015**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01042/AM16/	RLA File :52/24/040/00034/AM16/	Lic.No/Date:5210041610 14.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

273	**Case No.:57/13/82-ALC4/2015**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01020/AM16/	RLA File :22/24/040/00013/AM16/	Lic.No/Date:2210015284 14.08.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.01.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

274	**Case No.:127/13/82-ALC4/2015**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

275	**Case No.:60/13/82-ALC4/2015**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01023/AM16/	RLA File :05/23/040/00204/AM16/	Lic.No/Date:0510395351 18.08.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17dated 27.01.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

276	**Case No.:99/14/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

277	**Case No.:126/13/82-ALC4/2015**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:24.05.2016
	Decision : Deferred			

278	**Case No.:61/13/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

279	**Case No.:62/13/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01025/AM16/	RLA File :05/23/040/00212/AM16/	Lic.No/Date:0510395383 20.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

280	**Case No.:161/13/82-ALC4/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date:24.05.2016
	Decision :Deferred.			

281	**Case No.:125/13/82-ALC4/2015**	Party Name:FDC LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01088/AM16/	RLA File :03/94/040/00364/AM16/	Lic.No/Date:0310798396 24.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/772/2015-PI(Norms) dated 11.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

282	**Case No.:130/13/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01093/AM16/	RLA File :03/94/040/00413/AM16/	Lic.No/Date:0310798392 24.08.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

283	**Case No.:54/13/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01017/AM16/	RLA File :03/94/040/00089/AM16/	Lic.No/Date:0310798493 26.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/760/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

284	**Case No.:77/13/82-ALC4/2015**	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date:24.05.2016

	Decision : : The Committee decided to send a copy of application to DBT			

285	**Case No.:120/13/82-ALC4/2015**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01083/AM16/	RLA File :03/94/040/00279/AM16/	Lic.No/Date:0310798629 03.09.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

286	**Case No.:84/14/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date:24.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/781/2015-PI(Norms) dated 26.4.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

287	**Case No.:7/9/82-ALC4/2015**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00943/AM16/	RLA File :09/24/040/00312/AM16/	Lic.No/Date:0910062574 08.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/722/2015-PI(Norms) dated 31.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

288	**Case No.:8/9/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer Date:24.05.2016
	Decision :Deferred.			

289	**Case No.:10/9/82-ALC4/2015**	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.14010/85/2012-CH-II dated 08.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

290	**Case No.:125/14/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Approved**
	HQ File :01/82/050/01261/AM16/	RLA File :09/24/040/00345/AM16/	Lic.No/Date:0910062589 10.09.2015	Defer Date:

	Decision : Approved in NC meeting 01/AM17			

291	**Case No.:64/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/730/2015-PI(Norms) dated 28.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

292	**Case No.:20/9/82-ALC4/2015**	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00956/AM16/	RLA File :03/95/040/00424/AM16/	Lic.No/Date:0310798995 22.09.2015	Defer Date:24.05.2016
	Decision :Deferred.			

293	**Case No.:51/19/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01532/AM16/	RLA File :03/95/040/00430/AM16/	Lic.No/Date:0310799076 28.09.2015	Defer Date:24.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

294	**Case No.:12/19/82-ALC4/2015**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

295	**Case No.:45/16/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01365/AM16/	RLA File :03/94/040/00529/AM16/	Lic.No/Date:0310799266 07.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

296	**Case No.:130/14/82-ALC4/2015**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

297	**Case No.:56/2/82-**	Party Name:GLOBAL	Meet No/Date:2/82-	**Status:Case**

	ALC4/2016	CALCIUM PRIVATE LIMITED,	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

298	**Case No.:135/13/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

299	**Case No.:24/16/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

300	**Case No.:136/13/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

301	**Case No.:65/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Approved**
	HQ File :01/82/050/01770/AM16/	RLA File :08/24/040/00240/AM16/	Lic.No/Date:0810136319 16.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on earlier decision taken by NC in its meeting No.28/82 dated 10.01.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

302	**Case No.:46/19/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01527/AM16/	RLA File :09/24/040/00438/AM16/	Lic.No/Date:0910062744 19.10.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

303	**Case No.:138/13/82-ALC4/2015**	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01101/AM16/	RLA File :09/24/040/00320/AM16/	Lic.No/Date:0910062756 20.10.2015	Defer Date:24.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.			

304	**Case No.:140/13/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

305	**Case No.:141/13/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

306	**Case No.:142/13/82-ALC4/2015**	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

307	**Case No.:146/13/82-ALC4/2015**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01109/AM16/	RLA File :09/24/040/00413/AM16/	Lic.No/Date:0910062785 28.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/745/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

308	**Case No.:45/19/82-ALC4/2015**	Party Name:LEE PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01526/AM16/	RLA File :09/24/040/00451/AM16/	Lic.No/Date:0910062778 28.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/840/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

309	**Case No.:3/21/82-ALC4/2015**	Party Name:LEE PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01708/AM16/	RLA File :09/24/040/00452/AM16/	Lic.No/Date:0910062779 28.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/840/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.

310	**Case No.:29/21/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01734/AM16/	RLA File :09/24/040/00448/AM16/	Lic.No/Date:0910062788 28.10.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

311	**Case No.:73/19/82-ALC4/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

312	**Case No.:147/13/82-ALC4/2015**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

313	**Case No.:152/13/82-ALC4/2015**	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01115/AM16/	RLA File :09/24/040/00319/AM16/	Lic.No/Date:0910062806 30.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

314	**Case No.:151/13/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01114/AM16/	RLA File :09/24/040/00439/AM16/	Lic.No/Date:0910062803 30.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/695/2015-PI(Norms) dated January 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

315	**Case No.:64/19/82-ALC4/2015**	Party Name:INDO AMINES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

316	**Case No.:65/19/82-**	Party Name:INDO	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	AMINES LIMITED	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date:24.05.2016
	Decision :Deferred.			

317	**Case No.:44/19/82-ALC4/2015**	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01525/AM16/	RLA File :09/24/040/00424/AM16/	Lic.No/Date:0910062805 30.10.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

318	**Case No.:153/13/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01116/AM16/	RLA File :34/24/040/00199/AM16/	Lic.No/Date:3410041644 02.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

319	**Case No.:66/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01771/AM16/	RLA File :08/24/040/00257/AM16/	Lic.No/Date:0810136405 02.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/730/2015-PI(Norms) dated 28.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

320	**Case No.:67/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01772/AM16/	RLA File :08/24/040/00258/AM16/	Lic.No/Date:0810136406 02.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on earlier decision taken by NC in its meeting No.11/82 dated 05.09.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

321	**Case No.:66/19/82-ALC4/2015**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date:0310799943 02.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

322	**Case No.:54/19/82-ALC4/2015**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310799952	Defer

	:01/82/050/01535/AM16/	:03/94/040/00590/AM16/	02.11.2015	Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

323	**Case No.:67/19/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01548/AM16/	RLA File :03/94/040/00553/AM16/	Lic.No/Date:0310799932 02.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

324	**Case No.:70/19/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01551/AM16/	RLA File :03/94/040/00481/AM16/	Lic.No/Date:0310799926 02.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

325	**Case No.:154/13/82-ALC4/2015**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01117/AM16/	RLA File :09/24/040/00460/AM16/	Lic.No/Date:0910062821 03.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

326	**Case No.:156/13/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01119/AM16/	RLA File :09/24/040/00464/AM16/	Lic.No/Date:0910062832 03.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

327	**Case No.:38/21/82-ALC4/2015**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

328	**Case No.:159/13/82-ALC4/2015**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

329	**Case No.:53/19/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/01534/AM16/	RLA File :03/94/040/00557/AM16/	Lic.No/Date:0310800023 04.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

330	**Case No.:9/19/82-ALC4/2015**	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01489/AM16/	RLA File :34/24/040/00204/AM16/	Lic.No/Date:3410041654 04.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/731/2015-PI(Norms) dated 13.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

331	**Case No.:57/19/82-ALC4/2015**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

332	**Case No.:108/16/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01428/AM16/	RLA File :05/23/040/00330/AM16/	Lic.No/Date:0510396254 05.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

333	**Case No.:163/13/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01126/AM16/	RLA File :09/24/040/00479/AM16/	Lic.No/Date:0910062838 06.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

334	**Case No.:18/21/82-ALC4/2015**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

335	**Case No.:55/19/82-ALC4/2015**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01536/AM16/	RLA File :03/94/040/00600/AM16/	Lic.No/Date:0310800148 09.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

336	**Case No.:23/21/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
337	**Case No.:165/13/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			
338	**Case No.:71/19/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			
339	**Case No.:72/19/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			
340	**Case No.:74/19/82-ALC4/2015**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01555/AM16/	RLA File :03/94/040/00641/AM16/	Lic.No/Date:0310800285 17.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
341	**Case No.:167/13/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01130/AM16/	RLA File :09/24/040/00493/AM16/	Lic.No/Date:0910062862 19.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
342	**Case No.:58/19/82-ALC4/2015**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			
343	**Case No.:77/19/82-**	Party Name:KOPRAN	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	RESEARCH LABORATORIES LTD.	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01558/AM16/	RLA File :03/94/040/00653/AM16/	Lic.No/Date:0310800320 19.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

344	**Case No.:75/19/82-ALC4/2015**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

345	**Case No.:60/19/82-ALC4/2015**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

346	**Case No.:11/19/82-ALC4/2015**	Party Name:SURNI LABS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01491/AM16/	RLA File :34/24/040/00214/AM16/	Lic.No/Date:3410041688 20.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

347	**Case No.:28/21/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01733/AM16/	RLA File :09/24/040/00507/AM16/	Lic.No/Date:0910062899 24.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

348	**Case No.:20/19/82-ALC4/2015**	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date:24.05.2016
	Decision :Deferred.			

349	**Case No.:24/19/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01504/AM16/	RLA File :31/83/040/00115/AM16/	Lic.No/Date:3110065769 26.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

350	**Case No.:6/19/82-ALC4/2015**	Party Name:MALLADI DRUGS &	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

		PHARMACEUTICALS LIMITED	26.04.2016	
	HQ File :01/82/050/01486/AM16/	RLA File :04/24/040/00193/AM16/	Lic.No/Date:0410161352 27.11.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

351	**Case No.:59/19/82-ALC4/2015**	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

352	**Case No.:62/19/82-ALC4/2015**	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

353	**Case No.:61/19/82-ALC4/2015**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

354	**Case No.:81/19/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01562/AM16/	RLA File :03/94/040/00660/AM16/	Lic.No/Date:0310800594 02.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

355	**Case No.:19/19/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01499/AM16/	RLA File :05/23/040/00370/AM16/	Lic.No/Date:0510396479 02.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

356	**Case No.:27/19/82-ALC4/2015**	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01507/AM16/	RLA File :05/24/040/00373/AM16/	Lic.No/Date:0510396496 02.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

357	**Case No.:79/19/82-**	Party Name:ALKYL	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	AMINES CHEMICALS LTD	ALC4/2016 26.04.2016	**Approved**
	HQ File :01/82/050/01560/AM16/	RLA File :03/94/040/00632/AM16/	Lic.No/Date:0310800627 03.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 14010/85/2012-CH-II dated 08.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

358	**Case No.:16/19/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01496/AM16/	RLA File :05/23/040/00362/AM16/	Lic.No/Date:0510396503 03.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

359	**Case No.:17/19/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

360	**Case No.:38/19/82-ALC4/2015**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01519/AM16/	RLA File :52/24/040/00062/AM16/	Lic.No/Date:5210041707 04.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

361	**Case No.:63/19/82-ALC4/2015**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01544/AM16/	RLA File :03/94/040/00673/AM16/	Lic.No/Date:0310800674 04.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:14/19/82-ALC4/2015	Party Name:MEDICAMEN ORGANICS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
362	HQ File :01/82/050/01494/AM16/	RLA File :05/24/040/00428/AM16/	Lic.No/Date:0510396544 07.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/771/2015-PI(Norms) dated 11.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

363	**Case No.:22/21/82-ALC4/2015**	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910062938	Defer

	:01/82/050/01727/AM16/	:09/24/040/00519/AM16/	07.12.2015	Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

364	**Case No.:90/19/82-ALC4/2015**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01571/AM16/	RLA File :22/24/040/00082/AM16/	Lic.No/Date:2210015359 07.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

365	**Case No.:1/15/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01312/AM16/	RLA File :09/24/040/00529/AM16/	Lic.No/Date:0910062940 08.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

366	**Case No.:46/21/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01751/AM16/	RLA File :09/24/040/00537/AM16/	Lic.No/Date:0910062946 08.12.2015	Defer Date:24.05.2016
	Decision :Deferred			

367	**Case No.:27/21/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01732/AM16/	RLA File :09/24/040/00482/AM16/	Lic.No/Date:0910062947 08.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

368	**Case No.:43/21/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01748/AM16/	RLA File :09/24/040/00518/AM16/	Lic.No/Date:0910062943 08.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

369	**Case No.:89/19/82-ALC4/2015**	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01570/AM16/	RLA File :22/24/040/00085/AM16/	Lic.No/Date:2210015363 09.12.2015	Defer Date: 24.05.2016
	Decision : Deferred			

370	**Case No.:5/15/82-**	Party	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	Name:GULBRANDSEN CHEMICALS PVT LTD	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01316/AM16/	RLA File :34/24/040/00215/AM16/	Lic.No/Date:3410041722 10.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

	Case No.:3/15/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
371	HQ File :01/82/050/01314/AM16/	RLA File :09/24/040/00553/AM16/	Lic.No/Date:0910062954 10.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:4/15/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
372	HQ File :01/82/050/01315/AM16/	RLA File :09/24/040/00545/AM16/	Lic.No/Date:0910062955 10.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

373	**Case No.:40/19/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01521/AM16/	RLA File :05/23/040/00240/AM16/	Lic.No/Date:0510396587 10.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

374	**Case No.:87/19/82-ALC4/2015**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01568/AM16/	RLA File :22/24/040/00087/AM16/	Lic.No/Date:2210015368 10.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

375	**Case No.:88/19/82-ALC4/2015**	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

376	**Case No.:94/19/82-ALC4/2015**	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:2210015366	Defer

	:01/82/050/01575/AM16/	:22/24/040/00080/AM16/	10.12.2015	Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

377	**Case No.:42/21/82-ALC4/2015**	Party Name:NATCO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

378	**Case No.:50/21/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01755/AM16/	RLA File :09/24/040/00490/AM16/	Lic.No/Date:0910062966 11.12.2015	Defer Date:24.05.2016
	Decision : The committee noted that both import and export products are one and the same chemical compounds and the firm has not given COA of imported item from foreign supplier and the export product to show that some manufacturing activity is involved. The Committee according decided to call for COA f of imported items from foreign supplier and deferred the case.			

379	**Case No.:43/19/82-ALC4/2015**	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01524/AM16/	RLA File :08/24/040/00306/AM16/	Lic.No/Date:0810136712 11.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

380	**Case No.:56/21/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

381	**Case No.:30/19/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date:24.05.2016
	Decision : Deferred.			

382	**Case No.:31/19/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01511/AM16/	RLA File :05/24/040/00375/AM16/	Lic.No/Date:0510396609 14.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

383	**Case No.:32/19/82-**	Party Name:PAYAL	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	PETROCHEM PRIVATE LIMITED	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

384	**Case No.:10/19/82-ALC4/2015**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

385	**Case No.:18/19/82-ALC4/2015**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01498/AM16/	RLA File :52/24/040/00064/AM16/	Lic.No/Date:5210041711 15.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

386	**Case No.:48/21/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01753/AM16/	RLA File :09/24/040/00508/AM16/	Lic.No/Date:0910062971 15.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

387	**Case No.:39/19/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

388	**Case No.:41/19/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

389	**Case No.:42/19/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

390	**Case No.:29/19/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL	Meet No/Date:2/82-ALC4/2016	**Status:Case Approved**

		INDUSTRIES LTD.,	26.04.2016	
	HQ File :01/82/050/01509/AM16/	RLA File :05/24/040/00360/AM16/	Lic.No/Date:0510396645 16.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/734/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

391	**Case No.:6/15/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01317/AM16/	RLA File :09/24/040/00540/AM16/	Lic.No/Date:0910062982 17.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

392	**Case No.:7/15/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01318/AM16/	RLA File :09/24/040/00531/AM16/	Lic.No/Date:0910062983 17.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

393	**Case No.:8/15/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01319/AM16/	RLA File :09/24/040/00536/AM16/	Lic.No/Date:0910062985 17.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

394	**Case No.:9/15/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

395	**Case No.:45/21/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01750/AM16/	RLA File :09/24/040/00392/AM16/	Lic.No/Date:0910062991 17.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

396	**Case No.:91/19/82-ALC4/2015**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01572/AM16/	RLA File :22/24/040/00093/AM16/	Lic.No/Date:2210015386 18.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/735/2015-PI(Norms) dated 29.3.2016, uploaded			

	at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

397	**Case No.:36/19/82-ALC4/2015**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:24.05.2016
	Decision : The Committee based on the recommendation of DBT forwarded vide letter No.BT/IL/05/316/2010 dated 29.02.2016 uploaded at the end of these minutes, decided to call for information from the firm and deferred the case.			

398	**Case No.:35/19/82-ALC4/2015**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date:0510396751 21.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

399	**Case No.:37/19/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01518/AM16/	RLA File :05/23/040/00388/AM16/	Lic.No/Date:0510396753 21.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

400	**Case No.:41/21/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01746/AM16/	RLA File :09/24/040/00527/AM16/	Lic.No/Date:0910063006 21.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/682/2015-PI(Norms) dated 22.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

401	**Case No.:33/19/82-ALC4/2015**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date:0510396777 21.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

402	**Case No.:54/21/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

403	**Case No.:61/21/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

404	**Case No.:93/19/82-ALC4/2015**	Party Name:CURETECH SKINCARE	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01574/AM16/	RLA File :22/24/040/00051/AM16/	Lic.No/Date:2210015392 23.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

405	**Case No.:132/16/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01452/AM16/	RLA File :09/24/040/00563/AM16/	Lic.No/Date:0910063042 28.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

406	**Case No.:55/21/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date:0910063035 28.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

407	**Case No.:21/19/82-ALC4/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01501/AM16/	RLA File :05/23/040/00391/AM16/	Lic.No/Date:0510397095 29.12.2015	Defer Date:24.05.2016
	Decision :Deferred.			

408	**Case No.:86/19/82-ALC4/2015**	Party Name:RUBY FRAGRANCE PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01567/AM16/	RLA File :35/24/040/00048/AM16/	Lic.No/Date:3510044853 29.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decided taken by NC in its meeting No.06/AM14 dated 13.06.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

409	**Case No.:34/21/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:3110065816	Defer

	:01/82/050/01739/AM16/	:31/83/040/00128/AM16/	30.12.2015	Date:24.05.2016
	Decision :Deferred.			

410	**Case No.:32/21/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01737/AM16/	RLA File :31/83/040/00135/AM16/	Lic.No/Date:3110065815 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

411	**Case No.:22/19/82-ALC4/2015**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

412	**Case No.:23/19/82-ALC4/2015**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

413	**Case No.:13/19/82-ALC4/2015**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

414	**Case No.:40/21/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01745/AM16/	RLA File :09/24/040/00559/AM16/	Lic.No/Date:0910063056 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

415	**Case No.:49/21/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01754/AM16/	RLA File :09/24/040/00560/AM16/	Lic.No/Date:0910063055 30.12.2015	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

416	**Case No.:47/21/82-ALC4/2015**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**

	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

417	**Case No.:35/21/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

418	**Case No.:33/21/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01738/AM16/	RLA File :31/83/040/00117/AM16/	Lic.No/Date:3110065848 05.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

419	**Case No.:137/16/82-ALC4/2015**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01457/AM16/	RLA File :34/24/040/00245/AM16/	Lic.No/Date:3410041783 05.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

420	**Case No.:68/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01773/AM16/	RLA File :08/24/040/00350/AM16/	Lic.No/Date:0810136965 06.01.2016	Defer Date 24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

421	**Case No.:2/17/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

422	**Case No.:1/17/82-ALC4/2015**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01461/AM16/	RLA File :09/24/040/00565/AM16/	Lic.No/Date:0910063113 08.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

423	**Case No.:44/21/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910063107	Defer

	:01/82/050/01749/AM16/	:09/24/040/00588/AM16/	08.01.2016	Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

424	**Case No.:4/17/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01464/AM16/	RLA File :09/24/040/00598/AM16/	Lic.No/Date:0910063124 11.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

425	**Case No.:5/17/82-ALC4/2015**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

426	**Case No.:3/17/82-ALC4/2015**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01463/AM16/	RLA File :09/24/040/00590/AM16/	Lic.No/Date:0910063122 11.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/608/2015-PI(Norms) dated December 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

427	**Case No.:52/21/82-ALC4/2015**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01757/AM16/	RLA File :09/24/040/00612/AM16/	Lic.No/Date:0910063118 11.01.2016	Defer Date: 24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

428	**Case No.:58/21/82-ALC4/2015**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01763/AM16/	RLA File :09/24/040/00613/AM16/	Lic.No/Date:0910063119 11.01.2016	Defer Date: 24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

429	**Case No.:33/2/82-ALC4/2016**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00033/AM17/	RLA File :03/95/040/00737/AM16/	Lic.No/Date:0310801688 11.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

430	**Case No.:6/21/82-**	Party Name:COVALENT	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	LABORATORIES PRIVATE LIMITED	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01711/AM16/	RLA File :09/24/040/00602/AM16/	Lic.No/Date:0910063139 13.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

431	**Case No.:60/21/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date:24.05.2016
	Decision :Deferred.			

432	**Case No.:37/2/82-ALC4/2016**	Party Name:ALKALOIDS CORPORATION	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

433	**Case No.:36/21/82-ALC4/2015**	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01741/AM16/	RLA File :13/24/040/00038/AM16/	Lic.No/Date:1310048100 20.01.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

434	**Case No.:4/21/82-ALC4/2015**	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01709/AM16/	RLA File :05/24/040/00521/AM16/	Lic.No/Date:0510397403 22.01.2016	Defer Date:24.05.2016
	Decision : Deferred.			

435	**Case No.:31/21/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date:3110065887 25.01.2016	Defer Date:24.05.2016
	Decision : Deferred.			

436	**Case No.:24/21/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date:24.05.2016
	Decision : Deferred.			

437	**Case No.:21/21/82-**	Party Name:CLEAN	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	SCIENCE AND TECHNOLOGY PVT.LTD.	ALC4/2016 26.04.2016	**Approved**
	HQ File :01/82/050/01726/AM16/	RLA File :31/83/040/00149/AM16/	Lic.No/Date:3110065900 01.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/3/2012-Ch-II (Vol-1)dated 13.1.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

438	**Case No.:37/21/82-ALC4/2015**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/01742/AM16/	RLA File :31/83/040/00147/AM16/	Lic.No/Date:3110065899 01.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per the details given below or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. Export product | Qty | Import item | Qty Anisole (Purity 99.50% Min.) | 1kg | Anisole (Purity 93% Maximum.) | 1.065kg RA concerned may take necessary action as per decision of NC.			

439	**Case No.:8/21/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date:0510397455 01.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

440	**Case No.:39/21/82-ALC4/2015**	Party Name:VISCUS OILS PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01744/AM16/	RLA File :56/24/040/00042/AM16/	Lic.No/Date:5610004823 01.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

441	**Case No.:19/21/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01724/AM16/	RLA File :31/83/040/00153/AM16/	Lic.No/Date:3110065906 03.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

442	**Case No.:13/21/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date:0510397481 03.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

443	**Case No.:1/19/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date:0910063213 04.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

444	**Case No.:12/21/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01717/AM16/	RLA File :05/24/040/00543/AM16/	Lic.No/Date:0510397506 04.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

445	**Case No.:4/19/82-ALC4/2015**	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date:0910063226 05.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

446	**Case No.:25/21/82-ALC4/2015**	Party Name:RONAK CHEMICALS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

447	**Case No.:26/21/82-ALC4/2015**	Party Name:RONAK CHEMICALS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

448	**Case No.:14/21/82-ALC4/2015**	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

449	**Case No.:5/19/82-ALC4/2015**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

450	**Case No.:11/21/82-**	Party Name:SUN	Meet No/Date:2/82-	**Status:Case**

	ALC4/2015	PHARMACEUTICAL INDUSTRIES LTD.,	ALC4/2016 26.04.2016	**Deferred**
	HQ File :01/82/050/01716/AM16/	RLA File :05/24/040/00534/AM16/	Lic.No/Date:0510397525 08.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

451	**Case No.:85/19/82-ALC4/2015**	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

452	**Case No.:84/19/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01565/AM16/	RLA File :09/24/040/00654/AM16/	Lic.No/Date:0910063231 09.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

453	**Case No.:95/19/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01576/AM16/	RLA File :09/24/040/00639/AM16/	Lic.No/Date:0910063233 10.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

454	**Case No.:96/19/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01577/AM16/	RLA File :09/24/040/00638/AM16/	Lic.No/Date:0910063234 10.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

455	**Case No.:20/21/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01725/AM16/	RLA File :31/83/040/00155/AM16/	Lic.No/Date:3110065933 10.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

456	**Case No.:8/2/82-ALC4/2016**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

457	**Case No.:30/21/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

			26.04.2016	
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

458	**Case No.:97/19/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

459	**Case No.:36/2/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

460	**Case No.:2/2/82-ALC4/2016**	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00002/AM17/	RLA File :34/24/040/00287/AM16/	Lic.No/Date:3410041875 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/544/2015-PI(Norms0 dated December 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

461	**Case No.:13/2/82-ALC4/2016**	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00013/AM17/	RLA File :34/24/040/00289/AM16/	Lic.No/Date:3410041874 12.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

462	**Case No.:101/19/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

463	**Case No.:5/2/82-ALC4/2016**	Party Name:MAMTA POLYCOATS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

464	**Case No.:10/2/82-ALC4/2016**	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00010/AM17/	RLA File :34/24/040/00297/AM16/	Lic.No/Date:3410041896 17.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/686/2015-PI(Norms) dated 23.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

465	**Case No.:55/2/82-ALC4/2016**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

466	**Case No.:35/2/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

467	**Case No.:102/19/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

468	**Case No.:52/2/82-ALC4/2016**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00052/AM17/	RLA File :05/23/040/00426/AM16/	Lic.No/Date:0510397651 18.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

469	**Case No.:54/2/82-ALC4/2016**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00054/AM17/	RLA File :05/23/040/00487/AM16/	Lic.No/Date:0510397639 18.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

470	**Case No.:1/2/82-ALC4/2016**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**

	HQ File :01/82/050/00001/AM17/	RLA File :34/24/040/00283/AM16/	Lic.No/Date:3410041911 19.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.09/82 dated 20.10.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

471	**Case No.:34/2/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

472	**Case No.:9/2/82-ALC4/2016**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

473	**Case No.:28/2/82-ALC4/2016**	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00028/AM17/	RLA File :03/95/040/00858/AM16/	Lic.No/Date:0310802836 24.02.2016	Defer Date:
	Decision : The Committee decided to defer the case for want of comments of DoP.			

474	**Case No.:27/2/82-ALC4/2016**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date:24.05.2016
	Decision :Deferred.			

475	**Case No.:22/2/82-ALC4/2016**	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

476	**Case No.:11/2/82-ALC4/2016**	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00011/AM17/	RLA File :34/24/040/00309/AM16/	Lic.No/Date:3410041919 25.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/686/2015-PI(Norms) dated 23.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07			

	of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

477	**Case No.:12/2/82-ALC4/2016**	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:2/82-ALC4/2016 26.04.2016		**Status:Case Approved**
	HQ File :01/82/050/00012/AM17/	RLA File :34/24/040/00310/AM16/	Lic.No/Date:3410041920 25.02.2016		Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/686/2015-PI(Norms) dated 23.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

478	**Case No.:53/2/82-ALC4/2016**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00053/AM17/	RLA File :08/24/040/00409/AM16/	Lic.No/Date:0810137314 26.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

479	**Case No.:4/2/82-ALC4/2016**	Party Name:RIDDHI PHARMA	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

480	**Case No.:41/2/82-ALC4/2016**	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016		**Status:Case Approved**
	HQ File :01/82/050/00041/AM17/	RLA File :03/95/040/00926/AM16/	Lic.No/Date:0310802905 29.02.2016		Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/717/2015-PI(Norms) dated 29.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

481	**Case No.:43/2/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

482	**Case No.:6/2/82-ALC4/2016**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

483	**Case No.:42/2/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

484	**Case No.:14/2/82-ALC4/2016**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00014/AM17/	RLA File :34/24/040/00221/AM16/	Lic.No/Date:3410041935 01.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

485	**Case No.:38/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00038/AM17/	RLA File :03/95/040/00920/AM16/	Lic.No/Date:0310802986 02.03.2016	Defer Date: 24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

486	**Case No.:1/21/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/01706/AM16/	RLA File :09/24/040/00702/AM16/	Lic.No/Date:0910063354 03.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

487	**Case No.:50/2/82-ALC4/2016**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DBT			

488	**Case No.:44/2/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00044/AM17/	RLA File :05/24/040/00592/AM16/	Lic.No/Date:0510397826 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/734/2015-PI(Norms) dated April 2016, uploaded at the end of these decided to call for information from the firm and deferred the case.			

489	**Case No.:16/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00016/AM17/	RLA File :03/95/040/00918/AM16/	Lic.No/Date:0310803063 04.03.2016	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/524/2015-PI(Norms) dated March 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

490	**Case No.:17/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00017/AM17/	RLA File :03/95/040/00916/AM16/	Lic.No/Date:0310803065 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2013-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

491	**Case No.:18/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00018/AM17/	RLA File :03/95/040/00913/AM16/	Lic.No/Date:0310803067 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2013-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

492	**Case No.:19/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00019/AM17/	RLA File :03/95/040/00912/AM16/	Lic.No/Date:0310803062 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2013-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

493	**Case No.:20/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00020/AM17/	RLA File :03/95/040/00919/AM16/	Lic.No/Date:0310803068 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/710/2013-PI(Norms) dated February 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

494	**Case No.:21/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00021/AM17/	RLA File :03/95/040/00917/AM16/	Lic.No/Date:0310803064 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/524/2015-PI(Norms) dated March 2015 ,			

	uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

495	**Case No.:39/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00039/AM17/	RLA File :03/95/040/00915/AM16/	Lic.No/Date:0310803069 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2013-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

496	**Case No.:40/2/82-ALC4/2016**	Party Name:WANBURY LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case approved**
	HQ File :01/82/050/00040/AM17/	RLA File :03/95/040/00908/AM16/	Lic.No/Date:0310803066 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2013-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

497	**Case No.:26/2/82-ALC4/2016**	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00026/AM17/	RLA File :03/95/040/00672/AM16/	Lic.No/Date:0310803128 08.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

498	**Case No.:23/2/82-ALC4/2016**	Party Name:MERCK LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00023/AM17/	RLA File :03/95/040/00936/AM16/	Lic.No/Date:0310803135 08.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

499	**Case No.:7/2/82-ALC4/2016**	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

500	**Case No.:49/2/82-ALC4/2016**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00049/AM17/	RLA File :05/23/040/00532/AM16/	Lic.No/Date:0510397864 09.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M. No.35011/643/2015-PI(Norms) dated 1.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

501	**Case No.:30/2/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

502	**Case No.:31/2/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00031/AM17/	RLA File :03/95/040/00931/AM16/	Lic.No/Date:0310803177 09.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

503	**Case No.:3/2/82-ALC4/2016**	Party Name:RONAK CHEMICALS	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

504	**Case No.:29/2/82-ALC4/2016**	Party Name:RUSAN PHARMA LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00029/AM17/	RLA File :03/95/040/00924/AM16/	Lic.No/Date:0310803186 09.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

505	**Case No.:58/2/82-ALC4/2016**	Party Name:CHIROS PHARMA	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

506	**Case No.:59/2/82-ALC4/2016**	Party Name:CHIROS PHARMA	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

507	**Case No.:45/2/82-ALC4/2016**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0510397903	Defer Date:

	:01/82/050/00045/AM17/	:05/23/040/00534/AM16/	11.03.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/643/2015-PI(Norms) dated 1.2.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

508	**Case No.:25/2/82-ALC4/2016**	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00025/AM17/	RLA File :03/95/040/00953/AM16/	Lic.No/Date:0310803237 11.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

509	**Case No.:24/2/82-ALC4/2016**	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date:24.05.2016
	Decision :Deferred.			

510	**Case No.:51/2/82-ALC4/2016**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00051/AM17/	RLA File :08/24/040/00440/AM16/	Lic.No/Date:0810137433 15.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

511	**Case No.:46/2/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00046/AM17/	RLA File :08/24/040/00431/AM16/	Lic.No/Date:0810137474 21.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

512	**Case No.:48/2/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00048/AM17/	RLA File :08/24/040/00430/AM16/	Lic.No/Date:0810137473 21.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

513	**Case No.:47/2/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00047/AM17/	RLA File :08/24/040/00444/AM16/	Lic.No/Date:0810137475 22.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

514	**Case No.:60/2/82-ALC4/2016**	Party Name:AUROBINDO	Meet No/Date:2/82-ALC4/2016	**Status:Case Deferred**

		PHARMA LIMITED	26.04.2016	
	HQ File :01/82/050/01863/AM16/	RLA File :09/24/040/00710/AM16/	Lic.No/Date:0910063454 29.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:61/2/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
515	HQ File :01/82/050/01864/AM16/	RLA File :09/24/040/00771/AM16/	Lic.No/Date:0910063461 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/748/2015-PI(Norms) dated 3.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:62/2/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
516	HQ File :01/82/050/01865/AM16/	RLA File :09/24/040/00770/AM16/	Lic.No/Date:0910063462 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/748/2015-PI(Norms) dated 3.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:63/2/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
517	HQ File :01/82/050/01866/AM16/	RLA File :09/24/040/00769/AM16/	Lic.No/Date:0910063463 30.03.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:65/2/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
518	HQ File :01/82/050/01868/AM16/	RLA File :09/24/040/00763/AM16/	Lic.No/Date:0910063465 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/36/2015-PI(Norms) dated June 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:64/2/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
519	HQ File :01/82/050/01867/AM16/	RLA File :09/24/040/00772/AM16/	Lic.No/Date:0910063464 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/823/2015-PI(Norms) dated April 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

520	**Case No.:57/2/82-ALC4/2016**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Approved**
	HQ File :01/82/050/00057/AM17/	RLA File :09/24/040/00773/AM16/	Lic.No/Date:0910063490 04.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/823/2015-PI(Norms) dated April 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

521	**Case No.:66/2/82-ALC4/2016**	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date:24.05.2016
	Decision :Deferred.			

522	**Case No.:67/2/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00061/AM17/	RLA File :09/24/040/00014/AM17/	Lic.No/Date:0910063515 19.04.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

523	**Case No.:68/2/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00062/AM17/	RLA File :09/24/040/00019/AM17/	Lic.No/Date:0910063520 19.04.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

524	**Case No.:69/2/82-ALC4/2016**	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:2/82-ALC4/2016 26.04.2016	**Status:Case Deferred**
	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date:24.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

Manual Agenda of NC Meeting No. 2/82/2017
Scheduled to be held on 26.04.2016

Case No. B- 01 M.No.2/AM-17 Date 26.04.2016	M/s. Paramount Aromachem Pvt Ltd File No. 01/82/171/00377/AM16 RLA No 05/24/040/00230/AM14 Adv. Auth. No. 0510367036 dated 27.09.2013
Decision: The Committee considered this case for amendment in the description of import item **from "LIMONENE** (LIMONENE CITRUS TERPENE, ORANGE TERPENE, BRAZILIAN CITRUS TERPENE, STANDARD CITRUS TERPENE, ORANGE OIL)**" to "D-LIMONENE** (LIMONENE CITRUS TERPENE, ORANGE TERPENE, BRAZILIAN CITRUS TERPENE, STANDARD CITRUS TERPENE, ORANGE OIL) as per agenda. The Committee noted that in this case, the export product is Carvacrol, a constituent found naturally in certain oil. It was discussed that the content of Carvacrol may vary from source to source, and a common norm of 3.2kg import against 1kg export as presently allowed may have to be revisited, after examining each of the following import items : "D-Limonene" "Limonene Citrus Terpene, Orange Tarpene, Branzilian citrus Tarpene, Standard citrus terpene, Orange Oil". It was also observed that the items stated in brackets may have to be stated separately, as D-Limonene is a constituent of the items(s) stated in brackets. The applicant may accordingly furnish the information in their fresh application, also under consideration in this meeting. In the instant case, since imports are already over, the firm is to provide the details of imports actually made, separately for each item, and the quantity 'carvacrol' manufactured from the respective items of import, as it will have a bearing on their fresh application. The amendment in import description at this stage does not appear necessary, as import period is already over.	

Case No. B- 02 M.No.2/AM-17 Date 26.04.2016	M/s. Indo Phyto Chemicals Pvt Ltd. File No. 01/82/050/00553/AM15 RLA No 05/23/040/00107/AM15 Adv.Auth. No. 0510388672 dated 13.06.2014
Decision: The Committee considered this case for amendment in the description of import item as per agenda. The Committee decided to defer the case.	

Case No. B- 03 M.No.2/AM-17 Date 26.04.2016	M/s. SMB Corporation of India File No. 01/82/050/01016/AM13 RLA No 03/95/040/00568/AM13 Adv.Auth. No. 0310713614 dated 25.10.2012
Decision: The Committee considered this case for amendment in UOM as per agenda. The Committee decided to defer the case.	

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Case No.:77/4/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:28/82-ALC4/2012 10.01.2013	**Status:Case Approved**
HQ File :01/82/050/00157/AM13/	RLA File :08/24/040/00304/AM12/	Lic.No/Date:0810109993 22.03.2012	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/531/2012-PI(Norms) dated 21.12.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Atorvastatin Condensation product	1 kg	1	Methyl Isobutyl Acetate	0.981 kg
		2.	Toluene	1.08 kg
		3.	Thiazole Base	0.120 kg
		4.	Acetone	1.77 kg
		5.	IPA (Iso Propyl Alcohol)	5.97 kg
		6.	(4R,CIS)1,1-Dimethylethyl-6 Cynomethyl-2,2-Dimethyl-1,3-Dioxane-4-Acetate	0.763 kg
		7.	Methanol	1.63

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/580/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/683/AM-15/DES-3/846 dated the 24/11/14 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tenofovir Disoproxil Fumarate (Purity 99.5%).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Tenofovir Disoproxil Fumarate (Purity 95%)	1.025kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/144/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1331/AM-15/DES-3/1291dated the 4/3/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nevirapine (Purity 99%).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product :- Nevirapine (Purity 99%) - 1kg

S.No.	Import Item	Norms Recommended for 1kg Export
1	Nevirapine (Purity 93%)	1.025kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/300/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the November, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Indoco Remedies Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/200/AM-16/DES-3/139 dated the 17/06/15 vide which application from M/s. Indoco Remedies Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Trifluoperazine 1mg and 5mg tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Trifluoperazine Hcl	1.224mg/1mg tablet **And** 6.12mg/5mg tablet

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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	Case No.:126/23/82-ALC4/2013	Party Name:TRIGON CHEMICALS PVT. LTD.	Meet No/Date:1/82-ALC4/2014 10.04.2014	**Status:Case Approved**
	HQ File :01/82/050/01173/AM14/	RLA File :31/83/040/00134/AM14/	Lic.No/Date:3110061568 16.12.2013	Defer Date:

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Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/52/2011-Ch II dated 02.04.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sodium Benzoate Micronised SF Grade	1 kg	1	Sodium Benzoate	1.01 kg

RA may take appropriate action as per the decision of Norms Committee.

F. No.35011/692/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honour Lab Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/953/AM-16/DES-3/1021 dated the 28/10/15 vide which application from M/s Honour Lab Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of 4-Chloro-2-trifluoro acetyl aniline hydrochloride hydrate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	p-Chloroaniline	0.626kg
2.	Pivaloyl chloride	0.652kg
3.	Ethyl trifluoro acetate	0.681kg
4.	n-Butyl chloride	1.133kg
5.	Lithium metal	0.168kg
6.	Methyl tertiary butyl ether	2.45kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi

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F. No.35011/759/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Vision Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1285/AM-16/DES-3/1228 dated the 15/12/15 vide which application from M/s Vision Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Homo Veratronitrile(HVN).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Veratrole	1.231kg
2	Sodium Cyanide	0.90kg
3	Paraformaldehyde	0.423kg
4	Methanol	0.46kg
5	Chloroform	1.385kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/368/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the 27th November, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: Application fom M/s PVS Agrovet.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1329/AM-15/DES-3/259 dated 01/07/2015 vide which an application from M/s PVS Agrovet was sent to this Department for fixation of norms for the export of veterinary formulations in powder or liquid forms. This department has examined the matter and following information may be called for from the applicant to enable this Department process the request:-

i) Complete set of applications for fixation of norms with relevant details of export product, alongwith corresponding imported inputs.
ii) Valid Drug Manufacturing License for all the export product, against this application.
iii) Data about past production of the veterinary formulations to be exported alongwith corresponding consumption of imported inputs, duly certified by a Chartered Accountant.
iv) Details of any earlier advanced authorization received by the company alongwith the norms approved by Norms Committee.

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:-23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Government of India
Ministry of Commerce and Industry
Office of Jt. Director General of Foreign Trade
Room No.302,3rd Floor,CGO Towers, Kavadiguda, Secunderabad Andhra Pradesh -500080

SURRENDERED LETTER

TO,
M/s HONOUR LAB LIMITED
8-3-166/7/1, HETERO HOUSE,
ERRAGADDA,
HYDERABAD, AP.-500018

SUBJECT: SURRENDERED LETTER in respect of Advance Authorisation NO. 0910061133 DATED : 22.10.2014

With reference to your letter dated : , I write to inform you that the UNUTILISED Authorisation No : 0910061133 Dated : 22.10.2014 surrendered by you, has been cancelled as requested by you

Place:Secunderabad
Date:29.09.2015

(P.Sai Babu)
Dy. Director General of Foreign Trade

ADDITIONAL SHEET ATTACHED TO Authorisation No. 0910061133 DATED : 22.10.2014 FOR REDEMPTION (Issued from File Number : 09/24/040/00407/AM15/ Dated : 21.10.2014)

Copy To :
1. Commissioner customs, (INMAA1) Chennai Sea

RBI Sl No 44303 dt. 21-4-16 DEST II

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HONOUR LAB LTD.

Reg. Off : H.No.8-3-166/7/1, Hetero House, Erragadda, Hyderabad - 500 018., A.P., India
Tel : +91-40-23710405, Fax : +91-40-23700405

April 16, 2016

To
The Director General of Foreign Trade
Ministry of Commerce,
Udyog Bhavan,
New Delhi.

Dear Sir,

Sub: Request for not to fix norms for Advance Authorization No. 0910061133 dated 22.10.2014.

Ref: RLA F.No.09/24/040/00407/AM15

We have taken Advance Authorization No.0910061133 dated 22.10.2014 for export 50,000 kgs of S (+)-2-Amino Butanamide HCL under Para 4.7 of HBP. In this connection, we wish to inform you that due to many changes in manufacturing process, we have not utilized the licence and surrendered the same to RLA. The RLA has cancelled the unutilized Advance Authorization on 29..09.2015. Copy of the cancellation letter is enclosed for your reference.

This is for your information and not to fix the norms for the above authorization.

Thanking you,

Yours faithfully,
For HONOUR LAB LIMITED

Dr.K. RATNAKAR REDDY
DIRECTOR

Encl: Cancellation letter.

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F. No.35011/725/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/644/AM-16/DES-3/765 dated the 10/8/15 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Artemether.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Artemisinin	1.235kg
2	Sodium borohydride	0.188kg
3	Methanol	2.667kg
4	Methylene dichloride	1.358kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/162/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 19 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Ind-Swift Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1480/AM-15/DES-3/1452 dated the 17/3/15 vide which application from M/s Ind-Swift Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Clarithromycin Granules 33% (Suspension Grade). This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	Clarithromycin	0.3333kg
2.	Carbopol	0.25kg
3.	HPMC Phthalate	0.44kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/246/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1289/AM-15/DES-3/38 dated the 12/05/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Darunavir Amorphous**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(2S,3S)-3-(Tert.Butoxy Carbonyl Amino)-1,2-Epoxy-4-Phenyl Butane	0.854
2.	(3R,3aS,6aR)-Hydroxy Hexahydrofuro[2,3-b] Furanyl Succinimidyl Carbonate	0.598

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/246/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1314/AM-15/DES-3/37 dated the 12/05/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Valsartan**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	N-Valine,N-(1-Oxopentyl)-N-[[2-(2H-Tetrazol-5-yl)[1,1-Biphenyl]-4-yl]Methyl]-Methyl Ester	1.15
2.	Methylene Dichloride	2.075
3.	Diisopropyl Ether	0.287

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/339/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/147/AM-16/DES-3/223 dated the 29/6/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Meropenem Injection 1gm/500mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Meropenem and sodium carbonate (sterile bulk)	1255.01mg/1gm vial & 627.505mg/500mg vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/424/AM-16/DES-3 /426 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **(1) Difflam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours (2) Andolex Lozenges Sugar Free Mint.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			**Raw materials to be Imported**	
S.No	*Description*	*Quantity*	*Description*	*Quantity in gm*
1.	Difflam Sugar Free Lozenges in **Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours**	**100 lozenges**	Benzydamine hydrochloride	**0.306**
			Isomalt ST-M	**257**
			Cetylpyridinium Chloride	**Not needed as per DML**
2.	**Andolex Lozenges Sugar Free Mint**	**100 lozenges**	Benzydamine hydrochloride	**0.306**
			Isomalt ST-M	**258.60**

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade.
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

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	Case No.:2/4/82-ALC4/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/82-ALC4/2013 16.05.2013	**Status:Case Approved**
	HQ File :01/82/050/00043/AM14/	RLA File :03/94/040/00937/AM13/	Lic.No/Date:0310725118 21.02.2013	Defer Date:

224 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/20/2012-Ch. II dated 13.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Camphor USP	1 kg	1	Alpha Pinene	1.146 kg

RA may take appropriate action as per the decision of Norms Committee.

02/17
Sl.No. 142, 408

Case No. B -70	M/s. Ruby Fragrance Pvt. Limited
Meeting no. 6/AM 14 Dated 13.06.2013	F.No. 01/82/50/00966/AM 12 F.No. 01/82/50/00295/Am 12
Advance Licence Nos.	3510035931 dated 25.05.2011 3510034005 dated 25.05.2011
RA file Nos.	35/24/40/00045/AM 12 35/24/40/00025/AM 12

Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/100/2010-Ch.II dated 21.02.2013 and in consultation with technical authority present in meeting, decided to revise the norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed
(i) Eugenol in Liquid form packed in PVC Drums.	1 kg	1.	Clove Leaf Crude Oil	1.120 kg (only relevant packing material as per packing Policy)
(ii) Caryphyllene in Liquid form packed in PVC Drums.	1 kg	1.	Clove Leaf Crude Oil	1.120 kg (only relevant packing materialas per packing Policy)

RA concerned may take further necessary action as per above decision of NC

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F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1326/AM-16/DES-3/1564 dated the 15/1/16 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2,3,4,5-Bis-O-(1-methylethylidene)-, -D-fructopyranose.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	D(-)Fructose	1.434kg
2	Acetone	1.85kg
3	Toluene	1.565kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/717/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Vadivarhe Speciality Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/708/AM-16/DES-3/741 dated the 26/2/16 vide which application from M/s Vadivarhe Speciality Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-amino-4-hydroxy acetophenone Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Amino Acetonitrile Hcl	0.628 kg
2	Nitromethane	0.708 kg
3	Phenol	0.70 kg
4	Isopropyl alcohol	3.139 kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

a2/17
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F. No.35011/543/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

New Delhi, the Udyog Bhawan, December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/23/AM-16/DES-3/824 dated the 27/08/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **1-((2R,3R,4R,5R)-3-fluoro-4-hydroxy-5-(Hydroxymethyl)-3-Methyltetrahydrofuran-2-yl) Pyrimidine-2,4(1H,3H)-Dione**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

(a) End-use of the export product.
(b) Technical justification for a low yield of 39.3% in step II supported of copy of Tech. Literature.
(c) Past production vis-à-vis Actual consumption of imported items duly certified by Central Excise Authorities.

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17

F. No.35011/708/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00981/AM-16/DES-3 /1126 dated the 26/11/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Sugar Based Medi-Keel A Medicated Throat Lozenges Black Current/Honey & Lemon flavours.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	*Quantity*	*Description*	*Quantity*
Sugar Based Medi-Keel A Medicated Throat Lozenges Black Current/Honey & Lemon flavours.	**100 lozenges**	Benzocaine	**1.224 gm**

2. This issues with the approval of Director (Pharma Industry).

21.3.16

(Raj Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/603/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/616/AM-16/DES-3/778 dated the 10/8/15 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rivastigmine Zydus 1.5mg Capsules.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Rivastigmine	2.45mg/1.5mg capsule
2	Rivastigmine	4.90mg/3mg capsule
3	Rivastigmine Tablet	7.35mg/4.5mg capsule
4	Rivastigmine Tablet	9.80mg/6.0mg capsule

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/AM/17
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F. No.35011/730/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 28 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/628/AM-16/DES-3/780 dated the 10/8/15 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	(4R,CIS) 1,1-dimethylethyl-6cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2.	Iso propyl alcohol	1.406kg
3.	methanol	6.734kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/700/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Swiss Parenterals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/612/AM-16/DES-3/733 dated the 7/8/15 vide which application from M/s Swiss Parenterals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperazone Sodium & Sulbactam Sodium for Injection 1gm.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Cefoperazone + Sulbactam 1:1	1.12gm/vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/700/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Swiss Parenterals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/613/AM-16/DES-3/734 dated the 7/8/15 vide which application from M/s Swiss Parenterals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperazone Sodium & Sulbactam Sodium for Injection 1.5gm.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Cefoperazone + Sulbactam 2:1	1.663gm/vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/693/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/606/AM-16/DES-3/1027 dated the 28/10/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Efavirenz. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	(S)-5-chloro-a-(cyclopropylethynyl)-2-amino-a-(trifluoromethyl)-benzene methanol.	0.987kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/610/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Divi's Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/129/AM-16/DES-3/832 dated the 27/08/15 vide which application from M/s. Divi's Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **N-Hydroxy Succinimide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Acetone	1.59
2.	Hydroxylamine Hcl	1.14
3.	Succinic Anhydride	1.43

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/588/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/610/AM-16/DES-3/771 dated the 10/8/15 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin Trihydrate & Clavulanate Potassium+Avicel 1:1.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	For Export of 1No. Tablet/Capsule		
		375mg	625mg	1000mg
1	Amoxycillin Trihydrate	289.017mg	578.03mg	1011.56mg
2	Clavulanate Potassium+Avicel 1:1	303.60mg	303.60mg	303.60mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/586/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Divi's Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/137/AM-16/DES-3/769 dated the 10/08/15 vide which application from M/s. Divi's Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **3-O-Acetyl-1,6-Anhydro-2-Azido-2-Deoxy-4-O-(Methyl 2,3-Di-O-Benzyl-Beta-D-Glucopyranosyluronate)-Beta-D-Glucopyranose**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Acetonitrile	4.37
2.	Beta-D-Glucopyranose,1,6-Anhydro-2-Azido-4-O-[2,3-Bis-O-(Phenylmethyl)-4,6-O-Phenylmethylene)-Beta-D-Glucopyranosyl]-2-Deoxy-3-Acetate	2.47
3.	2,2,6,6-Tetramethylpiperidine-1-Oxyl (TEMPO)	0.019

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

204, 390

F. No.35011/734/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/622/AM-16/DES-3/736 dated the 7/8/16 vide which application from M/s Sun Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sertraline Hcl API and its Tablets/Capsules, 50mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Activated carbon	0.029kg
2	Methanol	2.50kg
3	Palladium	0.631gm/kg
4	(R) Mandelic acid	0.392kg
5	4-(3' 4'-dichlorophenyl) 1-Tetralone	3.27kg
6	Toluene	2.50kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/734/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/621/AM-16/DES-3/737 dated the 7/8/15 vide which application from M/s Sun Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 43.5% / 43.75% / 44%.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical details as per appendix-33.
2. Copy of valid DML for above export product.
3. Copy of master-Batch formula for above export.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/AM-17

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F. No.35011/624/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/664/AM-16/DES-3/807 dated the 20/8/15 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Compresso Cotrim 90 (sulfamethoxazole and trimethoprim granules DC).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	sulfamethoxazole	0.750kg
2	Trimethoprim	0.150kg
3	Pregelatinised starch	0.043kg
4	Croscarmellose sodium	0.040kg
5	Povidone K-30	0.006kg
6	Sodium lauryl sulfate	0.001kg
7	Stearic acid	0.010kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
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F. No.35011/696/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/657/AM-16/DES-3/798 dated the 14/8/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Drugs Formulations Injections(Ampules/Vails above 20ml) imipenem+cilastatin injection 1gm.** This department has examined the matter and the following norms and furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of drug manufacturing licence from the firm for the above export product & working on requirement of imported API.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/724/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 04 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Kopran Research Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/989/AM-16/DES-3/1127 dated the 26/11/15 vide which application from M/s Kopran Research Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin dihydrate.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Azithromycin amine	1.00kg
2	Acetone	0.90kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

(224) + (225) + (226)

F. No.35011/724/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 04 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Kopran Research Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/991/AM-16/DES-3/1122 dated the 26/11/15 vide which application from M/s Kopran Research Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefepime for injection.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cefepime Hcl (non-sterile)	0.655kg
2	Acetone	1.816kg
3	L-Arginine (non-sterile)	0.37kg
4	Iso-propyl alcohol	0.392kg
5	Packing material : aluminium canister	As per packing policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/703/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1002/AM-16/DES-3/1113 dated the 26/11/15 vide which application from M/s Glenmark Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mometasone Furoate Monohydrate Nasal Spray 60MD and 120MD.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Mometasone Furoate BP (Micronized)	3.06mg/60MD Pack And 6.12mg/120MD Pack

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/777/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Micro Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1298/AM-16/DES-3/1226 dated the 15/12/15 vide which application from M/s Micro Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ciprofloxacin Tablets 250mg and 500mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ciprofloxacin Hcl	277.5mg/250mg tablet And 555.0mg/500mg tablet

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/AM-17
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F. No.35011/707/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Bliss Indasi Lifesciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/985/AM-16/DES-3/1132 dated the 26/11/15 vide which application from M/s Bliss Indasi Lifesciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Vancomycin for injection 500mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call from the firm copy of valid DML alongwith list of items and composition approved by FDA for manufacturing.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/773/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1072/AM-16/DES-3/1180 dated the 9/12/15 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 43%.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of Master-Batch formula from the firm for the above export item duly Certified by their Q.C. Incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/588/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/610/AM-16/DES-3/771 dated the 10/8/15 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin Trihydrate & Clavulanate Potassium+Avicel 1:1 Tablet/Capsule.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	For Export of 1No. Tablet/Capsule		
		375mg	625mg	1000mg
1	Amoxycillin Trihydrate	289.017mg	578.03mg	1011.56mg
2	Clavulanate Potassium+Avicel 1:1	303.60mg	303.60mg	303.60mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/597/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Indoco Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/753/AM-16/DES 3/761 dated the 10/8/15 vide which application from M/s Indoco Remedies Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ibuprofen Tablets 200mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Ibuprofen 200mg	204.0mg/200mg Tablet
2	Ibuprofen 400mg	408.0mg/400mg Tablet
3	Ibuprofen 600mg	612.0mg/600mg Tablet
4	Ibuprofen 800mg	816.0mg/800mg Tablet

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/AM-17
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F. No.35011/772/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s FDC Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1088/AM-16/DES-3/1183 dated the 9/12/15 vide which application from M/s FDC Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin tablets 250mg & 500mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Azithromycin (as Azithromycin dihydrate)	250mg/250mg Tablet & 500mg/500mg Tablet

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/760/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aarti Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1017/AM-16/DES-3/1157 dated the 8/12/15 vide which application from M/s Aarti Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Budesonide.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	16-alpha hydroxyl prednisolone	1.093kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1220/AM-16/DES-3/1319 dated the 16/12/15 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Valacyclovir Hcl Tablets 500mg and 1000mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call DML from the firm.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/722/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 31 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Dr. Reddys Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/943/AM-16/DES-3/1096 dated the 18/11/15 vide which application from M/s Dr. Reddys Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Moxifloxacin HCL.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Methoxy difluoro 1CPA quinoline ester	0.978kg
2	(S,S)-2,8-diazabicyclo-(4.3.0) Nonane	0.37kg
3	Methylene chloride	3.41kg
4	Methanol	4.28kg
5	acetonitrile	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

S. No. 289, 357

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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~~S. No. 282~~

Subject: Advance Authorization application from M/s. Alkyl Amines Chemicals Ltd. for the import of raw material against the export of Acetonitrile

Ref: DGFT U.O~~. No. 01/82/050/975/AM16/DES-III/1146 dated 26.11.2015~~
(Adva~~nce Authorization No. 310797246 dt. 15.7.2015)~~

M/s. Alkyl Amines Chemicals Ltd. have submitted present applications for the import of raw material against the export of Acetonitrile

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Acetonitrile	1 kg.	1. Acetic Acid	1.766 kg

This issues with the approval of competent authority.

8/12/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/85/2012-CH-II dated 8..12.2015

02/17
291, 319

F. No.35011/730/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 28 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/628/AM-16/DES-3/780 dated the 10/8/15 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

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S.No.	Import Item	Norms Recommended for 1kg Export
1.	(4R,CIS) 1,1-dimethylethyl-6cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2.	Iso propyl alcohol	1.406kg
3.	methanol	6.734kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
304

F. No.35011/745/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Covalent Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1109/AM-16/DES-3/1294 dated the 16/12/15 vide which application from M/s Covalent Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefditoren Pivoxil.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	GCLE	3.05kg
2	Triphenyl phosphine	1.626kg
3	4-methyl-5-formyl thiazole	1.17kg
4	MAEM	1.166kg
5	Chloromethyl pivalate	0.48kg
6	Activated carbon	0.20kg
7	Dimethyl formamide	2.484kg
8	Chloroform	8.340kg
9	1-propanol	3.336kg
10	Acetone	11.132kg
11	Tetrahydrofuran(THF)	0.889kg
12	Methylene chloride	17.087kg
13	Methanol	2.912kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/840/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Lee Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1526/AM-16/DES-3/1675 dated the 19/2/16 vide which application from M/s Lee Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(S)-1-{{{1-[2(E)-(7-chloro-2-quinolynyl)ethenyl{{-3-[2-(1-hydroxy-1-methylethyl)phenyl]-1-propanol.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	(S,E)-methyl2-(3-(3-(2-(7-chloroquinolin-2-yl)vinyl)phenyl)-3-hydroxypropyl)benzoate	1.11kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
309

F. No.35011/840/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Lee Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1708/AM-16/DES-3/1895 dated the 30/3/16 vide which application from M/s Lee Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2-(((3-methyl-4-(2,2,2-trifluoroethoxy)pyridin-2-yl)methyl)thio)-1H-benzo[D]imidazole.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2,3-lutidine	0.65kg
2	Methylene chloride	0.81kg
3	2,2,2-trifluoro ethanol/trifluoro ethanol	0.65kg
4	Potassium carbonate powder	0.612kg
5	Methyl iso butyl ketone(MIBK)	0.41kg
6	Acetone	0.27kg
7	Toluene	0.54kg
8	2-mercapto bezimidazole	0.54kg
9	Iso propyl alchohol	0.41kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/AM-17

SB 314

F. No.35011/695/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi.
Dated the January, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Divi's Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1114/AM-16/DES-3/1156 dated the 08/12/15 vide which application from M/s. Divi's Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **B-Wing (L-Valine Cyclic Urea)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	L-Valine	1.837kg
2.	Methyl Chloro Formate	2.25kg
3.	Acrylonitrile	0.95kg
4.	Caustic Potash Flakes	4.055kg
5.	Methylene Chloride	2.25kg
6.	Iso Propyl Alcohol	0.92kg

2. This issues with the approval of competent authority.

1/2/16
(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade.
Department of Commerce.
(Shri M.V. Singh, FTDO).
Udyog Bhawan. New Delhi

02/17
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Case No.:129/33/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:11/82-ALC4/2013 05.09.2013	**Status:Case Approved**
HQ File :01/82/050/01276/AM13/	RLA File :08/24/040/00336/AM13/	Lic.No/Date:0810117326 02.01.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/370/2013-PI(Norms) dated 11.09.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
PAROXETINE HCL	1 kg	1.	PIPERIDINE ALCOHOL [(-) ALCOHOL] OR (-)TRANS-1-N-METHYL-3-HYDROXY METHYL-4-(4-FLUORO PHENYL) PIPERIDINE	0.810
		2.	SESAMOL	0.55
		3.	DIMETHYL SULFOXIDE	2.9293
		4.	ISOPROPYL ALCOHOL (IPA)	3.27
		5.	METHANOL	3.10
		6.	ACETONE THIS LICENCE ISSUED AS PER PARA 4.7[NO-NORMS] OF HBP-2009-14. WITH NORMAL CONDITION AS PER T.NOTICE NO.5 DT.08.10.2003 FOR EXPORT PRODUCT SUB. TO COND.FIXATION OF NORMS BY ALC N.DELHI.	3.58

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/731/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 13 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s PAB Organics Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/698/AM-16/DES-3/729 dated the 6/8/15 vide which application from M/s PAB Organics Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2,3 dichlorobenzoyl cyanide (2,3 dichloro benzoyl nitrile).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2,3 dichloro benzoyl chloride	1.297kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/771/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Medicamen Organics Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1178/AM-16/DES-3/1332 dated the 18/12/15 vide which application from M/s Medicamen Organics Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ferrous Sulfate 300mg + Folic Acid Tablet.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Export Product	Import Item	Norms Recommended for 1 No. Tablet
1	Tablet Ferrous Sulfate 300mg + Folic Acid 1mg	Folic Acid	1.02mg
2	Tablet Ferrous Sulfate 200mg + Folic Acid 0.4mg	Folic Acid	0.408mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
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F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1312/AM-16/DES-3/1831 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Olmesartan Medoxomil.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ethyl-4-(1-hydroxy-1-methylethyl)-2-propyl imidzole-5-carboxylate	0.70kg
2	N-(triphenyl methyl)-5-(4-bromomethyl biphenyl-2-yl)tetrazole	1.35kg
3	Methyl ethyl ketone	0.50kg
4	Ethyl acetate	6.07kg
5	Methylene chloride	1.38kg
6	Methanol	1.85kg
7	Toluene	2.76kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
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F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1314/AM-16/DES-3/1808 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir dihydrochloride.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	1,1-([1,1-biphenyl]-4,4-diyl)bis(2-bromoethane-1-one)	1.303kg
2	N-(tert-butoxy carbonyl)-L-proline	1.481kg
3	Methoxycarbonyl-l-valine	0.771kg
4	1-(3-dimethylaminopropyl)-3-ethyl carbodimide hydrochloride	0.60kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1315/AM-16/DES-3/1824 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(4R,12aS)-7-methoxy-4-methyl-6,8-dioxo-3,4,6,8,12,12a-hexahydro-2H-pyrido[1,2,4,5]pyrazino[2,1b][1,3]oxazine-9-carboxylic acid.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Dimethyl oxalate	2.21kg
2	Lithium hydroxide	1.84kg
3	(3R)-3-amino butanol	0.47kg
4	Methyl-4-methoxy aceto acetate	1.59kg
5	Methane sulphonic acid	0.13kg
6	Methylene chloride	5.44kg
7	methanol	2.73kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
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F. No.35011/735/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ind-Swift Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1572/AM-16/DES-3/1647 dated the 19/2/16 vide which application from M/s Ind-Swift Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 27.5% (suspension grade).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Clarithromycin	0.2777kg
2	Carbopol	0.20kg
3	HPMC Phthalate	0.54kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Subject: **Application of M/s Panacea Biotec Ltd, DGFT Ref: 01/82/050/01517/AM-16/DES-III/652 dated 16.02.2016**

To: MahendraVikram Singh FTDO <nc3.dgft@nic.in>

Date: 02/29/16 04:34 PM

From: "Nitin Kumar Jain DBT" <nitink.jain@nic.in>

02/AM-17
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nitink.jain.vcf (180bytes)

BT/IL/05/316/2010 Dated: 29.02.2016

Dear Mr. Singh

This has reference to DGFT U. O. No. 01/82/050/01517/AM-16/DES-III/1652 dated 16.02.2016. The application of M/s Panacea Biotec Ltd., New Delhi for the export of " DTwP-HepB-Hib-Pentavalent vaccine (Easy five-TT) (Each Vial of 0.5 ml contains 1 dose)" has been examined and DGFT is requested to seek information from the firm on following points:.

1. Potency of Pertusis Bulk in terms of OU/IU

2. Portion of Batch Production Record showing dispensing, use and reconciliation of Pertusis Bulk.

3. Details of items sought to be imported duty free under the authorization as 5 import inputs are mentioned in point 16, Part B of ANF 4A whereas only 03 import inputs are mentioned at point 1 (a) of Appendix 11.

Kindly acknowledge the receipt.

Thanks and regards

--

Nitin Kumar Jain/ नितिन कुमार जैन
Scientist "E"/ वैज्ञानिक 'इ'
Department of Biotechnology / जैवप्रौद्योगिकी विभाग
Ministry of Science & Technology/ विज्ञान और प्रौद्योगिकी मंत्रालय
Block 2, 6-8th Floors/ ब्लाक-2, 6-8 मंजिल,
C.G.O. Complex/ सीजीओ काम्पलेक्स
Lodi Road, New Delhi-110 003/ / लोदी रोड, नई दिल्ली-110 003

Department of Biotechnology
Celebrating 30 Years of Excellence
Science for Society

Case No. 36/19/82-ALC4/2015

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F. No.35011/682/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/839/AM-16/DES-3/923 dated the 8/9/15 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Entacapone.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Vanillin	2.306kg
2	Pyridine	1.02kg
3	Diethyl Amine	1.437kg
4	Toluene	1.35kg
5	Methanol	0.62kg
6	Ethyl Acetate	2.56kg
7	Ethyl Cyano Actate	0.95kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/608/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Inchem Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/47/AM-16/DES-3/830 dated the 27/08/15 vide which application from M/s. Inchem Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ractopamine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Amino Acetonitrile Hcl	1.19
2.	Aluminium Chloride	1.717
3.	Phenol	1.21
4.	4(4-Hydroxyphenyl)-2-Butanone	0.70
5.	Nitromethane	No tech justification is given in Reaction/Process.

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Clean Science and Technology Pvt. Ltd. for the import of raw material against the export of GUAIACOL 99% PURITY.

(Advance Authorization No. 3110065521 dated 01.07.2015)
(Advance Authorization No. 3110065626 dated 08.09.2015)

Ref: U.O. No. 01/82/050/01059/AM16/DES-III/1194 dated 9.12.2015

M/s. Clean Science and Technology Pvt. Ltd. have submitted present applications for the import of raw material against the export of GUAIACOL 99% PURITY.

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

Item of Export	Qty.	Item of Import	Qty
GUAIACOL 99% PURITY	1 kg.	1. PHENOXY METHANE/ANISOLE (PURITY 93% MAXIMUM)	1.287 kg
		2. HYDROGEN PEROXIDE (60%)	0.687 kg
		3. ACETONE	0.270 kg

This issue with the approval of competent authority.

13/1/16

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/3/2012-CH-II (Vol.-I) dated 13.01.2016

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F. No.35011/544/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s AMI Lifesciences Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/700/AM-16/DES-3/821 dated the 20/08/15 vide which application from M/s. AMI Lifesciences Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Diacerein**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Aloe Emodin-95%	1.05

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/686/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Envee Drugs Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1399/AM-16/DES-3/1012 dated the 27/10/15 vide which application from M/s Envee Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Clobetasole Propionate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	Betamethasone	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
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	Case No.:177/6/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:9/82-ALC4/2014 20.10.2014	**Status: Aspproved**
	HQ File :01/82/050/00579/AM15/	RLA File :34/24/040/00320/AM14/	Lic.No/Date:3410039702 01.04.2014	Defer Date:

Decision : Committee considered case as per agenda and in the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/665/2013-PI(Norms) dated 22.01.2014, it was decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

314 **Export Product IRBESARTAN HEUMANN 75 Mg, 150 Mg and 300 MG FILMTABLETTEN**

S.No	Import item	For 1 No. Tablet		
		75 mg	150 mg	300 mg
1.	IRBESARTAN	75 mg	150 mg	300 mg
2.	LACTOSE MONOHYDRATE (GRANULAC-200)	62.375	124.75	249.50
3	CROSCARMELLOSE SODIUM (Ac Di Sol)	7.00	14.00	28.00
4.	MAGNESIUM STEARATE	1.125	2.25	4.50

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/686/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Envee Drugs Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1399/AM-16/DES-3/1012 dated the 27/10/15 vide which application from M/s Envee Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Clobetasole Propionate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	Betamethasone	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

(496 + 489)

F. No.35011/524/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the March, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s. Wanbury Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/471/AM15/DES-3/585 dated the 05/09/14 vide which an application from M/s. Wanbury Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Tramadol Hydrochloride**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Cyclohexanone	1.00kg/kg
2.	M-Bromo Anisole	1.93''
3.	Tetrahydrofuran	1.57''
4.	Isopropyl Alcohol	1.18''
5.	n-Hexane	0.58''
6.	Paraformaldehyde	0.29''
7.	Methanol	1.66''
8.	Toluene	0.51''
9.	Dimethyl Amine Hydrochloride	0.81''

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/805/2013-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated the June, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Wanbury Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/505/AM-15/DES-3/1212 dated the 03/03/15 vide which application from M/s. Wanbury Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Metformin Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Dicyanodimide	0.567
2.	DMA Hcl (Di-Methylamine Hydrochloride)	0.60
3.	Methanol	0.237

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

(493)

F. No.35011/710/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the February, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s. Wanbury Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/20/AM15/DES-3/612 dated the 08/09/14 vide which an application from M/s. Wanbury Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Sertraline Hydrochloride**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Methanol	3.78 kg/kg
2.	Isopropyl Alcohol	0.75 "
3.	D Mandelic Acid	0.392 "
4.	Tetraloneimine	3.27 "
5.	n-Hexane	0.47 "

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/643/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated: 1 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Dhanuka Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1049/AM-16/DES-3/1347 dated the 18/12/15 vide which application from M/s. Dhanuka Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Cefuroxime Axetil Amorphous Stearic acid coated 15% powder. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	D-7ACA (Desacetyl-7-amino cephalosporanic acid)	0.118kg
2.	Phosphorous penta chloride	0.123kg
3.	(Z)-2-Methoxy imino-(Furyl-2-yl)Acetic acid ammonium salt.	0.110kg
4.	Methanol	0.491kg
5.	Methylene chloride	0.413kg
6.	Chlorosulphonyl isocyanate	0.0832kg
7.	Acetone	0.283kg
8.	1,1,3,3,Tetra Methyl Guanidine	0.0337kg
9.	N,N Dimethyl Acetamide	0.314kg
10.	Ethyl Acetate	0.296kg
11.	Stearic acid	0.843kg
12.	Activated Carbon	0.016kg
13.	1-Acetoxyethyl Bromide	0.0923kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/643/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated: 1 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Dhanuka Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1048/AM-16/DES-3/1346 dated the 2/09/15 vide which application from M/s. Dhanuka Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Ceruroxime Axetil Amorphous Stearic Acid Coated 30%. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	DL-7-ACA	0.236kg
2.	SMIA	0.2195kg
3.	Phosphorous pentachloride	0.245kg
4.	Chlorosulfonyl isocyanate	0.166kg
5.	Activated Carbon	0.032kg
6.	1,1,3,3-Tetramethyl guanidine	0.0675kg
7.	1-Acetoxyethyl bromide	0.185kg
8.	Stearic acid	0.6849kg
9.	Methylene chloride	0.826kg
10.	Dimethyl acetamide	0.624kg
11.	Methanol	0.982kg
12.	Acetone	0.562kg
13.	Ethyl acetate	0.592kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/748/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/930/AM-16/DES-3/1336 dated the 18/12/15 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Montelukast sodium.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2-(2-3S-3,2,7-chloro-2-quinolinyl)-ethynylphenyl)-3-hydroxy propyl)-phenyl-2-propanol	1.24kg
2	1-(mercapto methyl)-1-cyclopropane acetic acid	0.40kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/748/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/966/AM-16/DES-3/1340 dated the 18/12/15 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Esomeprazole magnesium dihydrate.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	5-methoxy-2-[[(4-methoxy-3,5-dimethylpyridin-2-yl) methyl] thio]-1H-benzimidazole	1.22kg
2	Vanadyl acetyl acetonate	0.0122kg
3	(S)-(1)1,1-bi-2-naphthol	1.38kg
4	Acetone	6.11kg
5	Methanol	2.07kg
6	Methylene chloride	6.22kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/36/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,New Delhi,
Dated the June, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1058/AM-15/DES-3/962 dated the 06/01/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Levofloxacin Hemihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Ethyl(S)-9,10-Difluoro-3-Methyl-7-Oxo-2,3-Dihydro-7H-Pyrido(1,2,3-DE)-1,4-Benzoxazine-6-Carboxylate	0.8571

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02/17
519

F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1312/AM-16/DES-3/1831 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Olmesartan Medoxomil.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ethyl-4-(1-hydroxy-1-methylethyl)-2-propyl imidzole-5-carboxylate	0.70kg
2	N-(triphenyl methyl)-5-(4-bromomethyl biphenyl-2-yl)tetrazole	1.35kg
3	Methyl ethyl ketone	0.50kg
4	Ethyl acetate	6.07kg
5	Methylene chloride	1.38kg
6	Methanol	1.85kg
7	Toluene	2.76kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1326/AM-16/DES-3/1564 dated the 15/1/16 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2,3,4,5-Bis-O-(1-methylethylidene)-β-D-fructopyranose.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	D(-)Fructose	1.434kg
2	Acetone	1.85kg
3	Toluene	1.565kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi